



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 5 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/26/2023 FIXED (HEARING)	THE FOOD CORPORATION OF INDIA AND 2 ORS. Versus M/S G.B. CHOWDHURY HOLDINGS PVT. LTD. E	MR B K SINGH MR D AKRAM	MR. N DEKA MR. M GOGOI MS E CHOUDHURY MR A R BAROOAH
2	WA/146/2023 (HEARING)	SAFIQUR RAHMAN TALUKDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. N ISLAM MR A B DEY MR. T K DEY MR. S SUTRADHAR	GA, ASSAM SC, IRRIGATION
3	WA/155/2023 (HEARING)	SUNITA AGARWAL Versus M/S SREE MAA MULTI KITCHEN AND RESTAURANT AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR. N ALAM (R-1) SC, APDCL MR K JAIN (R-1)
4	WA/172/2023 (HEARING)	MAMONI PAHADI @ MAMONI PAHADI MILI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E
5	WA/210/2023 (HEARING)	ASSAM SANGRAMI CHAH SRAMIK SANGHA Versus THE MANAGEMENT OF KONDOLI TEA ESTATE AND ANR	MR B D DAS MR H K SARMA MRS R DEKA MR. S DAS MRS. R T DAS MR. N BORUAH MS. D BARUAH	MR A SARMA MR. K KALITA (R-1) MR. LENTSO (R-1) MS G SWAMI (R-1)
- FOR ORDERS -				
6	WP(C)/6935/2014 WITH OFFICE NOTE, WA/172/2011 (DIGITIZED COPY)	THE UNION OF INDIA and 2 ORS, Versus RAIL INDIA TECHNICAL AND ECONOMIC SERVICES LTD. and 2 ORS,	MR.S C KEYAL MRD C CHAKRABORTY ASSTT.S.G.I. SC, CUSTOMS	MR.B SARMAH(R-1&2) MRS.B BORO(R-1&2) MR.S BARMANR-1and2
7	I.A.(Civil)/2481/2018 WITH WA/392/2015 (D/O) in WA/392/2015	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS.	MR. B GOGOI MR D SAIKIA	GA, ASSAM MR. S S S RAHMAN (R7) MR. M R SODIAL (R7)

	WITH I.A.(Civil)/2484/2018	THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY AND 9 ORS	MR. B GOGOI	GA, ASSAM
	WITH I.A.(Civil)/3740/2022	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS		GA, ASSAM
8	WA/4/2023	FOOD CORPORATION OF INDIA AND 2 ORS. Versus PRADIP KUMAR RAY	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MS P AGARWAL (AS LEGAL-AID-COUNSEL)
9	W.P.(CrI.)/27/2023 B/O	MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
	WITH I.A.(CrI.)/691/2023 in W.P.(CrI.)/27/2023	MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
10	I.A.(Civil)/124/2023 B/O in WA/11431/2022	THE UNION OF INDIA AND 5 ORS Versus MUKUL DAS.	MR. A K DUTTA	MR. K N CHOUDHURY, Sr. Advocate MISS. R R KAKATI MS N MAHANTA N GAUTAM
	WITH WA/11431/2022 (Filing Number)	THE UNION OF INDIA 5 ORS Versus MUKUL DAS. F	MR. A K DUTTA	
11	WA/195/2023	JYOTIRUPA SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, HIGHER EDU
- FOR FRESH ADMISSION WITH STAY/BAIL -				
12	WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/3849/2022 in WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
13	WITH WA/348/2022	DHARANI DAS AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPOATION LIMITED AND 3 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/2220/2023 in WA/348/2022	DHARANI DAS AND ANR. Versus SUBRATA SARKAR AND 4 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	SC, AFDC
14	WITH WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/3848/2022 in WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC

	WITH I.A.(Civil)/2205/2023 in WA/349/2022	SUNIL HAZARIKA, Versus RAKHAL CHANDRA DAS AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
15	WITH WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/3457/2022 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/491/2023 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. D DAS SR. ADV MR. H K NATH	SC, AFDC
	WITH I.A.(Civil)/699/2023 in WA/366/2022	NISAR AHMED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS Versus MANALISHA DEKA AND 2 ORS	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MR. H K NATH MR. M NATH MR. P K MUNIR MR. A. GAYAN	SC, AFDC MR. U K NAIR MR. D SARMA MR. ABU JAHID SC, HANDLOOM, TEXTILE AND SERICULTURE
16	WA/282/2023 FIXED			
17	WA/286/2023	ON THE DEATH OF HEMANTA KUMAR MANDAL HIS SONS AND LEGAL HEIRS AMAR CHAND MANDAL AND 6 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR MR S AFRIDI	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
18	WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R-5) SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
19	WA/129/2023 CAVT. NO.02142/023, FIXED, CAVT./214/2023	MD MAHSEN ALI Versus MD JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. A K DUTTA (r-6,7) MD S HOQUE MR. F A FAROOQUE DY.S.G.I. SC, PWD FOR CAVEATOR
	WITH I.A.(Civil)/1046/2023 in WA/129/2023	MD MAHSEN ALI Versus MD JIYAU PASA AND 6 ORS.	MR. M DUTTA MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MD S HOQUE MR. F A FAROOQUE DY.S.G.I. FOR CAVEATOR SC, PWD
20	WITH WA/128/2023 CAVT. NO. 02142/023,	M/S SUNRISE ENTERPRISE Versus MD. JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. A K DUTTA (r-6,7) MD S HOQUE MR. F A FAROOQUE DY.S.G.I. FOR CAVEATOR SC, PWD

	WITH I.A.(Civil)/1045/2023 in WA/128/2023	M/S SUNRISE ENTERPRISE Versus MD. JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MD S HOQUE DY.S.G.I. SC, PWD FOR CAVEATOR
21	WITH WA/130/2023 CAVT. NO. 02142/023,	M/S SUNRISE ENTERPRISE Versus MD JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. A K DUTTA (r-6,7) MD S HOQUE MR. F A FAROOQUE DY.S.G.I. SC, PWD FOR CAVEATOR
22	WITH I.A.(Civil)/1047/2023 in WA/130/2023 WP(C)/1209/2023	M/S SUNRISE ENTERPRISE Versus MD JIYAU PASA AND 6 ORS. BIKUNASH NARZARY AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS HEARING	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY S BORGHAIN MS. B DEVI G. R. SINGHA	MD S HOQUE MR. F A FAROOQUE DY.S.G.I. FOR CAVEATOR SC, PWD DY.S.G.I.
23	CRL.A(j)/20/2018 <u>11 Y 0 M 21 D</u> :WITH LCR 3 FILES, P.B. 2 NOS.	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MS. B DEVI MR G GORLOSA MR. S ISLAM, AMICUS CURIAE	PP, ASSAM
24	C.Ex.App./13/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S ASSAM TIMBER PRODUCTS PVT LTD	MR. S C KEYAL MR. B SARMAH	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. R HUSSAIN
25	CRL.A(j)/55/2019 <u>4 Y 5 M 5 D</u> :WITH LCR 5 FILES, P.B. 2 NOS.	BIJOY GOWALA Versus THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
26	CRL.A(j)/57/2020 <u>3 Y 10 M 19 D</u> :WITH LCR 6 FILES, P.B. 2 NOS.	MRIDUL GOGOI Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	MS. K PHUKAN(R-2), LEGAL AID COUNSEL PP, ASSAM
27	WA/55/2022 FIXED, CAVT./775/2021	THE STATE OF ASSAM, Versus DIPENDRA ADHIKARI AND 10 ORS. B	GA, ASSAM MR. R BORPUJARI	FOR CAVEATOR
28	WA/305/2022	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
29	WITH I.A.(Civil)/2861/2022 in WA/305/2022 WA/332/2022	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS. SHYAM SUNDER BORAH AND 4 ORS. Versus THE STATE OF ASSAM 4 ORS.	MR. R PHUKAN MS M NIROLA	GA, ASSAM MR. N I KHAN FOR CAVEATOR SC, SEC. EDU.
30	WA/362/2022 FIXED	NURUL AMIN Versus KASHEM ALI AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MD B ISLAM	07-08-2023	To	09-08-2023
17)	MR A GOENKA	07-08-2023	To	17-08-2023
18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4075/2023 FIXED	SRI SARAM DAS Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, BTC
2	WP(C)/4278/2023 FIXED	DHONSING RONGPI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU
3	WP(C)/4355/2023 FIXED	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY MR. M P SARMA	MR. S K GOSWAMI (10) MR N SARMA (10) MR. B K GOSWAMI (10) SC, EDU SC, G U SC, BTC
4	WP(C)/4410/2023 FIXED	KAMAL DAS AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KHANDAKAR	SC, SEC. EDU. SC, SEC. EDU. DY.S.G.I. SC, EDU
5	WP(C)/4418/2023 FIXED	JATISH CH. DEB AND 5 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. GA, ASSAM
6	WP(C)/4426/2023 FIXED	PADUMI RAY Versus THE STATE OF ASSAM AND 7 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, ELEM. EDU
	WITH I.A.(Civil)/2268/2023 in WP(C)/4426/2023	PADUMI RAY, Versus THE STATE OF ASSAM AND 7 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, ELEM. EDU
7	WP(C)/4504/2023	PUTUL BORUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR J PAYENG MS K TAYE	SC, ELEM. EDU GA, ASSAM
8	WP(C)/4505/2023	MADHUMITA DEY Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MRS R DEKA	SC, SEC. EDU. SC, FINANCE

9	WP(C)/4515/2023	TAIYEBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. R SARMA MS. S D SAIKIA	SC, SEC. EDU. SR. GA, ASSAM
10	WP(C)/4517/2023	NANDAN JYOTI NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM
11	WP(C)/4525/2023	DR. MONJIT SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU
12	WP(C)/4526/2023	SMRITI REKHA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
13	WP(C)/4540/2023	CHANDAN CH KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, SEC. EDU.
<u>ADMISSION</u>				
14	WP(C)/1261/2017	JOHIRUL ISLAM and 17 ORS. Versus THE STATE OF ASSAM and ANR.	MR.M HUSSAIN MR.B SINHA	SC, ELEMENTARY EDUCATION SC, SSA
15	WP(C)/4734/2017	KHIROD GOGOI Versus THE STATE OF ASSAM and 5 ORS.	MR.B D GOSWAMI MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MS.N GOGOI MR.S ALI MR.H KAKATI	MR A BARMAN MR. B HUSSAIN SC, HIGHER EDUCATION SC, U G C
16	WP(C)/5492/2019 FIXED	TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU GA, ASSAM
17	WP(C)/408/2020 FIXED	PROMILA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S KALITA MS. K JAIN MS. P DAS	SC, ELEM. EDU GA, ASSAM SC, AG MR M AHMED MR A N AHMED MR. R K TALUKDAR MR. A HUSSAIN SC, FINANCE
18	WP(C)/3005/2020	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. R SARMA	SC, SEC. EDU.
19	WP(C)/5179/2020	MOHMOD NADEEM Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, SEC. EDU. GA, ASSAM
20	WP(C)/1608/2021 FIXED	TARUN CHANDRA NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, HIGHER EDU GA, ASSAM MR. S NEOG (R-7,8) MS. S G BARUAH (R-7,8) MR. B BORGOHAIN (R-7,8) MR B SAIKIA (R-7,8)
21	WP(C)/2283/2021	PRASANNA PATAR Versus THE STATE OF ASSAM AND 2 ORS	MR. R SARMA MR B ISLAM MR. K P GOGOI	SC, ELEM. EDU
22	WP(C)/3500/2021	NIKUNJA GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU MR. P K BORA(R NOS. 1 TO 5) MS. D D BARMAN(R NO.6)
23	WP(C)/7024/2021 B/O	DR. DIPIKA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR. R M DEKA MR. S BISWAKARMA MS G DAS MR T DAS	SC, HIGHER EDU
24	WP(C)/349/2022	KANAK CHANDRA RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR J ISLAM	SC. EDU.

25	WP(C)/575/2022 FIXED	SMTI. SENAKA BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM SC, BTC
26	WP(C)/864/2022 FIXED	DURLAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MR S BORTHAKUR (r-5) MR. P. SINGHA (r-5) MR P H KONWAR (r-5) SC, BTC
27	WP(C)/5013/2022 FIXED	MOZIRAN NESSA Versus THE STATE OF ASSAM AND 7 ORS	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY MR M DEY	SC, SEC. EDU. GA, ASSAM MR. A K HUSSAIN (R-7) MS S HAZARIKA (R-7) MR. B HUSSAIN (R-7) MR. A H M R CHOUDHURY (r-8)
28	WP(C)/5063/2022	IMDADUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. L R MAZUMDER MS J HAZARIKA MR. A ISLAM MS. J GHOSH	SC, SEC. EDU. MR. A K DUTTA (r-4) MR. B PURKAYASTHA (r-4)
	WITH I.A.(Civil)/2644/2022 in WP(C)/5063/2022	IMDADUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS. J GHOSH	SC, SEC. EDU.
29	WP(C)/5108/2022 FIXED	SATYENDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE
30	WP(C)/5158/2022 FIXED	SMT. RANJITA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	MR. S M T CHISTI, SC, ELEM. EDU MR. D UPAMANYU, SC, HEALTH AND F W
31	WP(C)/5656/2022 B/O	DAMODAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, AG MR. S K MEDHI MR. R BORPUJARI (R-4) MRS DIPANJALI BORPUJARI (R-4) SC, EDU
32	WP(C)/6381/2022 CAVT. NO.10202/022,	RABINDRA SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MS. N M DEKA (FOR CAVEATOR) MR P BHARDWAJ SC, BTC
33	WP(C)/2066/2023	KALYAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. R HAZARIKA MR D DAS	SC, SEC. EDU. MS D BORGOHAIN (R-5) MR. P GOHAIN (R-5) MS. K BARUAH (R-5) MS. M SARMAH (R-5) MS M BORAH (R-5)
34	WP(C)/2979/2023 B/O	OMAR ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM	SC, SEC. EDU. GA, ASSAM MR M Z SHAH (R-6)
35	WP(C)/3334/2023 B/O	SHAHNEWAS PERVIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM
36	WP(C)/3368/2023 B/O	ABDUL JALIL SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. R ISLAM (r-5) MR G U AHMED (r-5) SC, FINANCE
37	WITH WP(C)/1792/2023	ALA UDDIN SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM MR G U AHMED	SC, ELEM. EDU MR A HUSSAIN MR. A T SARKAR MS S PATAR
<u>ORDERS</u>				
38	WP(C)/188/2020	BABITA BAYAN AND ANR. Versus THE STATE OF ASSAM AND 17 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	SC, ELEM. EDU GA, ASSAM SC, SSA

39	Cont.Cas(C)/489/2021 B/O	OLIVA DAS Versus PREETOM SAIKIA AND 3 ORS	MR B D DAS B B HUSSAIN	MR. D SAIKIA (R2) MR S M T CHISTIE (r-1,3) MR. S BORA (R2) MR B KAUSHIK (r-1,3)
40	WP(C)/1163/2021	NILENDU ROY Versus THE STATE OF ASSAM AND 7 ORS	MRS. S ROY MS. I DAS	SC, ELEM. EDU GA, ASSAM
41	WP(C)/1942/2021	SAHANA YEASMIN MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS.	SC, ELEM. EDU MR K K MAHANTA MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	GA, ASSAM
42	WP(C)/2986/2021	MD. IMTIAZ HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MD E AHMED MR. H A TALUKDAR	SC, HIGHER EDU SC, G U
43	Cont.Cas(C)/236/2022	PRASANTA GOSWAMI Versus JADAV DAS	MR. A SARMA MR T R SEN MR. LENTSO	MS M DAS MR. P SAIKIA
44	WP(C)/1641/2022	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR J ISLAM	SC, ELEM. EDU
45	MC/56/2023 IN WP(C)/2335/2020 (D/O) in WP(C)/2335/2020	MOZAMMEL HOQUE, Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU GA, ASSAM
46	Cont.Cas(C)/471/2023	NUR UDDIN AHMED Versus DR. BIJOYA CHOUDHURY AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	
47	Cont.Cas(C)/478/2023	HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL AND ANR Versus SHAH NAWAZ CHOUDHARY	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	
48	WP(C)/815/2023	NURUL HUDA LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM	SC, ELEM. EDU
49	I.A.(Civil)/1801/2023 in Cont.Cas(C)/529/2022	ABDUR ROHIM Versus DR. BIJOYA CHOUDHURY ,ACS AND ANR. E	MR. M U MONDAL	
	WITH Cont.Cas(C)/529/2022	ABDUR ROHIM Versus DR. BIJOYA CHOUDHURY ,ACS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
50	I.A.(Civil)/1848/2023 in Cont.Cas(C)/552/2022	SANOWER UDDIN, Versus DR. BIJOYA CHOUDHURY, ACS AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
	WITH Cont.Cas(C)/552/2022	SANOWER UDDIN Versus DR. BIJOYA CHOUDHURY	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MD B ISLAM	07-08-2023	To	09-08-2023
17)	MR A GOENKA	07-08-2023	To	17-08-2023
18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 53-121), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3986/2023 FIXED	MRS. ASIA BIBI Versus THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, AG MR R DHAR (R-2, R-3 & R-4) SC, SERICULTURE SC, FINANCE
2	WP(C)/4028/2023 WITH OFFICE NOTE	DEVID KR GOGOI @ DAVID GOGOI AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS B TALUKDAR MR G G GOGOI A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
3	WP(C)/4088/2023 FIXED	ANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2224/2023 in WP(C)/4088/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus ANJAN KUMAR DAS AND 5 ORS.	MS. D SHARMA MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) MR. R MAZUMDAR SC, AGRI. DEPARTMENT SC, FINANCE
4	WITH WP(C)/4085/2023	AJIT KR. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2195/2023 in WP(C)/4085/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus AJIT KR. DAS AND 5 ORS.	MR DEBA SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE

5	WITH WP(C)/4136/2023	PRBAN CHANDRA SAHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2206/2023 in WP(C)/4136/2023	MAINUL HQQUE CHOUDHURY AND ANR. Versus PRBAN CHANDRA SAHARIA AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
6	WITH WP(C)/4140/2023	PRANJAL GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, FINANCE SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/2200/2023 in WP(C)/4140/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus PRANJAL GOSWAMI	MR DEBA SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
7	WITH WP(C)/4143/2023	GAUTAM PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
8	WITH WP(C)/4146/2023	SARBANANDA INJAL Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2207/2023 in WP(C)/4146/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus SARBANANDA INJAL AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) MR. R MAZUMDAR SC, FINANCE SC, AGRI. DEPARTMENT
9	WITH WP(C)/4148/2023	MANGAL SING RANGPHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2201/2023 in WP(C)/4148/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus MANGAL SING RANGPHAR AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) MR. R MAZUMDAR SC, AGRI. DEPARTMENT SC, FINANCE
10	WITH WP(C)/4161/2023	RANJIT KUMAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2202/2023 in WP(C)/4161/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus RANJIT KUMAR HALOI AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE SC, AGRI. DEPARTMENT
11	WITH WP(C)/4286/2023	MACHAN CHANDRA RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2232/2023 in WP(C)/4286/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus MACHAN CHANDRA RABHA AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) MR. R MAZUMDAR SC, AGRI. DEPARTMENT SC, FINANCE

12	WITH WP(C)/4304/2023	MOHAN CH GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2269/2023 in WP(C)/4304/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus MOHAN CH GOGOI AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
13	WITH WP(C)/4373/2023	NANDESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC. AGRICULTURE SC, FINANCE DEPTT.
14	WP(C)/4173/2023	NRIPEN BORAH Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, AG SC, FINANCE
15	WP(C)/4340/2023 FIXED	SONMAI DUTTA SAIKIA @ SARUMAI DUTTA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DUTTA	SC, AG SC, P H E
16	WP(C)/4498/2023	DR. PANKAJA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MS D MAHANTA	SC, HIGHER EDU SC, AG SC, FINANCE
17	WP(C)/4500/2023	DHANESH PRASAD SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR D BARMAN	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
18	WP(C)/4511/2023	DEEPIJIT SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	SC, HEALTH
19	WP(C)/4514/2023	SMT. JUNU RANI BAISHYA Versus THE STATE OF ASSAM AND 5 OTHERS	MR H GUPTA MR Y. BARBHUIYA	SC, HIGHER EDU GA, ASSAM SC, AG
20	WP(C)/4518/2023	NIRAJ NANDAN SAIKIA Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR B PUSHILAL	SC, A G V B
21	WP(C)/4532/2023	BHAGYASHRI PANDIT Versus THE SECRETARY TO THE GOVT OF ASSAM AND 5 ORS	MR. A DEKA	SC, SEC. EDU. SC, BTC
22	WP(C)/4544/2023	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	DY.S.G.I.
		ADMISSION		
23	WP(C)/2837/2017 FIXED	SAJID AHMED SW and 16 ORS. Versus THE STATE OF ASSAM and 14 ORS.	MR.K K MAHANTA MR.K SINGHA MR.A K SINGH	MR B D DAS (R-8) MR H K SARMA (R-8) MR.P KATAKI(R- 9&11) MS.M DEVI(R- 9&11) MS.B BHUYAN MS.R BEGUM(R- 9&11) MR. D THAOSEN (R-8) SC, HEALTH SC, FINANCE SC, BTC
24	WP(C)/7279/2017	RINA BURAGOHAIN Versus THE STATE OF ASSAM and 5 ORS.	MR.N BORAH MR.H MAZUMDER MR.R SARMA	MR.R BORPUJARI SC, ELEMENTARY EDUCATION SC, FINANCE
25	WP(C)/5467/2018 FIXED	BARNALI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MS. M KALITA	SC, SEC. EDU.

26	WP(C)/639/2019	MITHUN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. U K NAIR MR. I CHOUDHURY MR. A CHETRY MR R L CHUTIA	SC, AG SC, HEALTH SC, FINANCE
27	WP(C)/4140/2019 FIXED	MADHAB SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K BARMAN MR H ALI MR. M MALAKAR MS. A KALITA	GA, ASSAM SC, AG MR. B HALDAR (R-6) Mr. Masum Aziz Choudhury (R-6) MR G BHARADWAJ (R-6) Ms. Pooja Ghosh (R-6) SC, P H E
28	WP(C)/6007/2019 B/O	MONORANJAN CHANDA Versus UNION OF INDIA AND 9 ORS.	MR. N DHAR MR. I H LASKAR MR. P K DEKA MR . B MALAKAR MR J H LASKAR MS. S DASGUPTA	ASSTT.S.G.I.
29	WP(C)/7105/2019 B/O	KONIKA KALITA RABHA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR J C GAUR MR. U C DAS	GA, ASSAM SC, AG MR H DAS MR. B C DEKA SC, REVENUE
30	WP(C)/7638/2019 FIXED	REKAULANG PAME AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MR. D THAOSEN	GA, ASSAM SC, N C HILLS
31	WP(C)/4004/2021 FIXED	GITUMONI BORTHAKUR AND ANR Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR S DUTTA MR. S DUTTA SC, A G V B
32	WP(C)/4211/2021	HEMANTA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
33	WP(C)/5051/2021 B/O	HARI CHARAN HALOI Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, AG MR. R BORPUJARI (SC, FINANCE) SC, P H E
34	WP(C)/1798/2022 B/O	PRADIP KR. CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, AG SC, PWD
35	WP(C)/3447/2022 FIXED	KABIRAM DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, AG SC, IRRIGATION SC, FINANCE
36	WP(C)/6647/2022	RATUL ACHARYYA Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	SC, AG SC, EDU
37	WP(C)/140/2023 B/O	DEBAJIT SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR. D BORAH (r-4,5,6) SC, FINANCE
38	WP(C)/524/2023 B/O	MEERA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA	SC, AG MR. S K MEDHI (R-4) SC, FINANCE SC, IWT
39	WP(C)/708/2023 B/O	LABANYA BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
40	WP(C)/992/2023 FIXED	RAJENDRA PHANGLO Versus THE STATE OF ASSAM AND 10 ORS	MR. JUNM LASKAR MS. J GHOSH	SC, AG SC, N C HILLS SC, FINANCE SC, PWD
41	WP(C)/2161/2023 B/O	ABU TAHER AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR DEBA SARMAH MS N SHYAM MR R CHETRY	SC, ELEM. EDU

42	WP(C)/2502/2023 FIXED	ALL ASSAM RETIRED JUDGES ASSOCIATION AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. K SARMA MR. J PATOWARY N GAUTAM	GA, ASSAM SC, AG SC, FINANCE
43	WP(C)/2637/2023 B/O	SANTANU NANDAN MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR. D CHAKRABARTY	SC, ELEM. EDU GA, ASSAM
44	WP(C)/2745/2023 FIXED	MD. IMAN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M HUSSAIN MR. M ISLAM MS. S SULTANA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
45	WP(C)/2757/2023 FIXED	MONOMOTI BORA SAIKIA AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
46	WP(C)/2762/2023 FIXED	MD. NURUL AMIN Versus STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	GA, ASSAM
47	WP(C)/2792/2023 FIXED	PINKU KR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED J U AHMED	GA, ASSAM
48	WP(C)/2846/2023 FIXED	ANOWARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, SEC. EDU. GA, ASSAM SC, AG MR S H MAHMUD(r-8) MR S ISLAM(r-8) MR. S. SUR(r-8) MR S AFRIDI (r-8) SC, FINANCE
49	WP(C)/4361/2023 FIXED	ANITA BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, SEC. EDU. SC, FINANCE
ORDERS				
50	WP(C)/6490/2015	PRANITA DEVI PRADHAN and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.S K DAS MRR KARIM	SC, SECONDARY EDUCATION SC, FINANCE
51	WP(C)/1716/2017 FIXED	SMTI. TARUNI PHUKAN. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
52	Review.Pet./43/2018 FIXED, WITH WP(C)/4876/2010 (D/O)	THE STATE OF ASSAM Versus SMTI IRANI GOGOI	SC, ELEM. EDU SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. R MAZUMDAR	MR. R M DEKA MR. M DAS
53	I.A.(Civil)/1917/2023 in WP(C)/5586/2020	ON THE DEATH OF KAMINI KUMAR ROY, HIS WIDOW NAMELY SANDHYA ROY AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS.	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/5586/2020	SUCHIL CH RAY AND 121 ORS Versus THE STATE OF ASSAM AND 9 ORS.	MR. J AHMED MR Z RAHMAN	SC, ELEM. EDU SC, FINANCE
54	WP(C)/2106/2023 FIXED	DR. TAPAN HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M NATH MR. A BHATTACHARJEE D J CHAKMA	SC, AG SC, HEALTH
55	I.A.(Civil)/2217/2023 IN WP(C)/7058/2015 (D/O) in MC/63/2023	SOLIM UDDIN, Versus THE STATE OF ASSAM AND 4 ORS		SC, ELEM. EDU SC, FINANCE
	WITH MC/63/2023	SOLIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS		SC, ELEM. EDU SC, FINANCE

56	WP(C)/2441/2023 B/O	TARIFAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE DY.S.G.I.
57	WP(C)/3698/2023 FIXED	RANJIT KR KAKOTY Versus THE UNION OF INDIA AND 5 ORS	MR. B PURKAYASTHA MR. B ZAMAN	
HEARING				
58	WP(C)/5619/2018 FIXED	SULAIMAN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P MR D SAIKIA MR. MD S HOQUE MS. A BORUAH MR. M DEKA MD R ISLAM	SC, HEALTH
WITH				
	I.A.(Civil)/3714/2019 in WP(C)/5619/2018	SULAIMAN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
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10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MD B ISLAM	07-08-2023	To	09-08-2023
17)	MR A GOENKA	07-08-2023	To	17-08-2023
18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2404/2023	TOWAJ UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM MD. I H KHAN MR K ISLAM	GA, ASSAM DY.S.G.I. SC, REVENUE
2	WP(C)/4270/2023	DUGEM DAS AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR	DY.S.G.I. GA, AP
3	WP(C)/4368/2023 CAVT. NO.07412/023, FIXED	RANJIT DAS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK MR. D. BORAH	MR. T J MAHANTA (r-7,8) SC, CO OP GA, ASSAM MS. P BHATTACHARYA (r-7,8) MR. A BORUA (r-7,8) MR. A B T HAQUE FOR CAVEATOR
4	WP(C)/4376/2023 FIXED	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
5	WITH WP(C)/4841/2022	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
6	WITH WP(C)/4842/2022	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
7	WP(C)/4395/2023 FIXED	MD. MAJIBAR RAHMAN AND 90 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM SC, REVENUE SC, FOREST SC, BTC

8	WITH WP(C)/4301/2023	NURANI JAME MASJID AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM SC, BTC SC. REVENUE SC, FOREST
9	WP(C)/4421/2023 FIXED	PRODIP KARMAKAR Versus THE STATE OF ASSAM AND 2 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ	GA, ASSAM SC, GHC
10	WP(C)/4437/2023 FIXED	VIVIK CYLINDERS PRIVATE LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, P W D
11	WP(C)/4495/2023	JYOTISHMAN KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B SAHARIA MR R S CHAUHAN MR. A M BARBHUIYA	GA, ASSAM
12	WP(C)/4497/2023	MAHENDRA BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	MR J C GAUR MS. M GAUR MS P SHARMA	GA, ASSAM SC, AEGCL SC, REVENUE
13	WP(C)/4519/2023	SUDHAMAN CHANDRA ROY Versus THE STATE OF ASSAM AND 4 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN	GA, ASSAM
14	WP(C)/4520/2023	DIPALI KALITA (BARMAN) Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
15	WP(C)/4521/2023	ABHIJEET BHARALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
16	WP(C)/4522/2023	HAREKRISHNA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR. D K SHARMA MR V KUMAR MS M TIWARI	GA, ASSAM
17	WP(C)/4523/2023	DIBRU PART-I MEEN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, CO OP GA, ASSAM
18	WP(C)/4530/2023	KINARAM BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC
19	WP(C)/4533/2023	M/S NET METALLICA Versus UNION OF INDIA AND 2 ORS	MR. S CHETIA MR. J P MORE	SC, GST DY.S.G.I.
20	WP(C)/4537/2023	ASSAM BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARD Versus UNION OF INDIA AND 10 ORS.	MS M HAZARIKA MS K LOYA MS. S NEWAR	DY.S.G.I. SC, INCOME TAX
21	WP(C)/4542/2023	MD SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS	MS. M BHATTACHARJEE MS. P DASGUPTA	SC, GST DY.S.G.I. SC, OIL
22	WP(C)/4545/2023	ANANTA LAL YADAV Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
<u>ORDER (STAY VACATING)</u>				
23	I.A.(Civil)/2085/2023 B/O in WP(C)/2034/2023	THE ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LIMITED Versus M/S KURSEONG CARRIER PRIVATE LIMITED	MR. K P PATHAK	SC, ELEM. EDU MR. N N JHA MS M SAHOO

WITH			
WP(C)/2034/2023	M/S KURSEONG CARRIER PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. N N JHA MR A K RAI MS M SAHOO	SC, ELEM. EDU GA, ASSAM
ADMISSION			
24 WP(C)/71/2022 FIXED	RAJENDRA KUMAR BHANSALI Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR J C GAUR MS. M GAUR	MR. O P BHATI MR T C DAS MR. P SARMA SC, GMC MR. S K GUPTA MS. M K GOGOI
25 WP(C)/3342/2022	AMIR ALI MONDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
26 WP(C)/3793/2022 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR P SARMA	SC, PWD (BULDING) SC, PWD (NH)
27 WP(C)/4406/2022 CAVT. NO.07272/022,	MONORANJAN DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM MR D J MEDHI (FOR CAVEATOR)
28 WP(C)/5247/2022 FIXED	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, PWD
29 WP(C)/7366/2022 B/O	MD. FARUK HUSSAIN Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, NHIDC
30 WP(C)/468/2023	ARPITA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR H ROHMAN S R A NASER	GA, ASSAM SC, GHC
31 WP(C)/733/2023 FIXED	PAWAN KR AGARWALLA Versus THE GOLAGHAT, MUNICIPAL BOARD GOLAGHAT AND 3 ORS	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	GA, ASSAM GA, ASSAM MR. R TALUKDAR (R-3)
32 WP(C)/847/2023 B/O	BASIRAN NESSA Versus THE STATE OF ASSAM AND 5 OTHRS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
33 WP(C)/1290/2023	GUWAHATI METRO TRANSPORT ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR C GOSWAMI	GA, ASSAM SC, TRANSPORT
34 WP(C)/1717/2023 FIXED	M/S MUKESH AND SONS Versus THE STATE OF ASSAM AND 2 ORS	MR A NATH DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, FINANCE
35 WP(C)/1791/2023 FIXED	TAIJUDDIN AHMED AND 48 ORS Versus THE GOVT OF ASSAM AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
36 WP(C)/1858/2023 FIXED	DEBENDRA BORO AND 71 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ MS C MEDHI	GA, ASSAM SC, PWD SC, REVENUE SC, BTC
37 WP(C)/2155/2023	SMTI. MAMATA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M SAIKIA	GA, ASSAM
38 WP(C)/2899/2023 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS		GA, ASSAM
39 WP(C)/3223/2023 CAVT. NO.05272/023,	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 15 ORS.	MRS S RAHANA MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. GA, ASSAM MR. M K HUSSAIN MRS. S Y AHMED FOR CAVEATOR

40	WP(C)/4055/2023 FIXED	GTL INFRASTRUCTURE LTD. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. M DUTTA MS S DEV MS N RAI R SARMA	SC, APDCL
ORDERS				
41	WP(C)/1441/2022	M/S BKSONS INFRASTRUCTURE PVT LTD Versus THE UNION OF INDIA AND 6 ORS	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, NHIDC
42	WITH WP(C)/4494/2021	M/S BKSONS INFRASTRUCTURE PVT LTD Versus THE UNION OF INDIA AND 6 ORS	MR. K GOSWAMI R SARMAH MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. R K TALUKDAR (r-7) MR. D BORAH (r-7) SC, NHIDC ASSTT.S.G.I.
43	I.A.(Civil)/3435/2022 in WP(C)/6842/2022	BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
	WITH WP(C)/6842/2022	BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
44	Cont.Cas(C)/470/2023	PRADIP BARUAH AND 7 ORS Versus GYANENDRA DEV TRIPATHI, IAS AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN	
45	Cont.Cas(C)/475/2023	BINOD DAS Versus DIGANTA THAKUR AND 5 ORS.	MR. D MOZUMDER MR. S BISWAS MS D DEVI	
46	Cont.Cas(C)/477/2023	ABDUL MAZID TALUKDAR Versus KRISHNA MONI DAS AND ANR	MS. T SOM MR. P TELI	
47	I.A.(Civil)/511/2023 in WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID	GA, ASSAM SC, REVENUE
	WITH WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
48	I.A.(Civil)/1964/2023 in WP(C)/2822/2023	THE NATIONAL HIGHWAY AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED AND 2 ORS. Versus JYOTI PRASAD KEOT AND 3 ORS.	SC, NHIDC	GA, ASSAM MR S BORTHAKUR MS. P R MAHANTA
	WITH WP(C)/2822/2023	JYOTI PRASAD KEOT Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
49	I.A.(Civil)/2126/2023 in WP(C)/3022/2023	THE MANAGING DIRECTOR, Versus RADHIKA KEMPRAI AND 3 ORS.	DY.S.G.I.	MR. A K BORA MS B DEORI
	WITH WP(C)/3022/2023	RADHIKA KEMPRAI Versus THE UNION OF INDIA AND 3 ORS.	MS B DEVI MR. A K BORA	SC, NHAI DY.S.G.I. SC, N C HILLS
50	I.A.(Civil)/2244/2023 in WP(C)/4427/2022	SMT. SUCHIBRATA GOSWAMI AND ANR Versus THE STATE OF ASSAM AND 11 ORS.	MS M N KONYAK	GA, ASSAM
	WITH WP(C)/4427/2022	PRIYANKA BORA AND 11 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	GA, ASSAM MR G CHOUDHURY (R- 10,11) MR. ARIF AHMED MR. ARIF AHMED SC, PCB SC, HEALTH

WITH
I.A.(Civil)/2245/2023
in WP(C)/4427/2022

GAKUL KUMAR DAS AND 3 ORS
Versus
THE STATE OF ASSAM AND 11 ORS.

MR. U S BORA

GA, ASSAM

WITH

51 WP(C)/7920/2018

IMTIAZ ANSARI AND ANR.
Versus
THE STATE OF ASSAM AND 8 ORS.

MR. P SUNDI

GA, ASSAM
MR D CHOUDHURY (R9)
MR. M CHOUDHURY (R9)
MR. T ALI (R9)
MR. S N KRISHNATRAYA
(R9)

52 WP(C)/3102/2023

STYLO TABLEWARES
Versus
THE STATE OF ASSAM AND 6 ORS

MR. K N CHOUDHURY
MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN

GA, ASSAM

53 WP(C)/3137/2023

M/S NAVEEN OIL CARRIER PVT LTD
Versus
THE UNION OF INDIA AND 5 ORS

MR D SENAPATI
MS. S. TODI
MR H K SARMA
MS K BHATTACHARYYA

DY.S.G.I.
SC, NHIDC

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MD B ISLAM	07-08-2023	To	09-08-2023
17)	MR A GOENKA	07-08-2023	To	17-08-2023
18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3565/2019 WITH LCR	ABDUL SALAM @ ABDUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A ALI MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/3898/2019 FIXED, WITH LCR	ABUL HASEN @ A. HASEN Versus THE UNION OF INDIA AND 7 ORS.	MRS R BEGUM MR. J AHMED MR. P RAHMAN MS G PARMAWI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WITH WP(C)/3427/2019 WITH LCR	ABDUL ALI Versus THE UNION OF INDIA AND 7 ORS.	MRS R BEGUM MR. J AHMED MR. P RAHMAN MS G PARMAWI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WITH WP(C)/3746/2019 WITH LCR	SALEHA KHATUN AND ANR. Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MS R BEGUM MR. P RAHMAN MS G PARMAWI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/1552/2023	SABURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/2632/2023 FIXED	SUMILA MANDAL Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

7	WP(C)/2737/2023	MUSSTT. AJUFA KHATOON @ OJUPA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/2741/2023	ABDUL RASHID Versus THE UNION OF INDIA AND 5 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/2743/2023	SURMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/2780/2023	MUSSTT. ANOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI B BARMAN P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/2943/2023	RENU BEGUM CHOUDHURY Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/2951/2023	MUSSTT. HAJERA KHATUN @ HAJIRA KHATUN Versus THE UNION OF INDIA AND 8 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/2991/2023	HAZARAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/2992/2023	ASHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
15	WP(C)/3200/2023	JHARU BARMAN @ JORO BARMAN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/3226/2023	MD. EKRAMUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. J C GOGOI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/3506/2023	MAJIBAR RAHMAN @ MAJIBAR MIRDHA Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/3515/2023	MAJIBUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. S F CHISTIE MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/3516/2023	SIYAR ALI Versus THE UNION OF INDIA AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T

20	WP(C)/3720/2023 FIXED	KAMAL SHAH @ KALAM SHAH @ KAYAMU SHAH Versus THE UNION OF INDIA AND 7 ORS	MR. N D BHUYAN MR. P A AHMED MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
21	WP(C)/4276/2023 FIXED	SUFIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
22	WP(C)/4496/2023	HALIMA KHATOON @ HALIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/4501/2023	MD. SHAHJAMAL SHEIKH Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
24	WP(C)/4531/2023	YASODA DAS @ JASODA DAS @ JOSHADA DAS Versus THE UNION OF INDIA AND 5 ORS ADMISSION	MR. A M S MAZUMDER	DY.S.G.I.
25	WP(C)/316/2018 WITH LCR	ABDUL NUR @ NUR ALI Versus TE UNION OF INDIA	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI
26	WP(C)/478/2018 WITH LCR	KASEM ALI Versus UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS P SARMAH	ASSTT.S.G.I.
27	WP(C)/723/2018 WITH LCR	MUSSTT. REZIA KHATUN @ BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. S C PANDIT MR. S SARKAR	MR. D BARUAH MS. A VERMA MR. J PAYENG MR. PAYENG ASSTT.S.G.I.
28	WP(C)/1024/2018 WITH LCR	DUBJAN BIDHABA @ DULAKJAN BIBI @ DUBJAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR S CHOUDHURY	MR U DAS(R-2 & 4) MS. A VERMA, SC, NRC MR J PAYENG, SC, F.T. MR. D BARUAH, SC, ECI MR A KALITA (R-3,5 &6) MR. P BARUAH(R-1) ASSTT.S.G.I. GA, ASSAM
29	WP(C)/2657/2018 FIXED, WITH LCR	SAHIDA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. T AHMED MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/2445/2021 B/O, WITH LCR	SATYA BALA DAS Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/2867/2021 FIXED, WITH LCR	MD. ABDUL JOLIL @ ABDUL JALIL @ ABDUL JALIL MIYA @ A JALIL MIYA Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/8191/2022 WITH LCR	MD. INSAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. D P BORAH MR B PAUL	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

33	WP(C)/8257/2022 WITH LCR	NURJAHAN KHATUN @ NUR BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
34	WP(C)/8288/2022 WITH LCR	JALAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/8292/2022 WITH LCR	MUSTT GANJERA KHATUN @ GONJERA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
36	WP(C)/175/2023 FIXED, WITH LCR	ABDUS SOBUR Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI D. HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
37	WP(C)/189/2023 FIXED, WITH LCR	PASHAN ALI Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
38	WP(C)/2944/2023 FIXED, WITH LCR	NUR MAHAMMAD Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
39	WP(C)/3347/2023 FIXED, WITH LCR	KASHIRAN BIBI @ KACHIRAN KHATUN @ KACHIRAN BIBI Versus THE UNION OF INDIA AND 6 ORS	MR. J ABBAS MR M HANDIQUE MD Y ALI MD I HUSSAIN AL AMEEN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
40	WP(C)/3702/2023 FIXED	MAJIMA KHATUN @ MAJIMA Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR S HUSSAIN MS S PATAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

HEARING

41	WA/49/2020 FIXED, WITH LCR 4 FILES	MD ABUL HUSSAIN and 6 ORS Versus THE UNION OF INDIA and 2 ORS	MR. N HOQUE MR. A R SIKDAR MD. ARIF	GA, ASSAM ASSTT.S.G.I.
42	WP(C)/4379/2020 FIXED, WITH LCR	AMENA KHATUN @ AMENA BEWA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M ISLAM MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
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7)	MR J DAS	31-07-2023	To	01-09-2023

8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
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12)	MS B DUTTA	07-08-2023	To	09-08-2023
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16)	MD B ISLAM	07-08-2023	To	09-08-2023
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18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday,9th August 2023]**[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE KALYAN RAI SURANA****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 7****[SPECIAL DIVISION BENCH]****THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO SPECIAL DIVISION BENCH)
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4528/2023	UNION OF INDIA AND 3 ORS. Versus AYUB HUSSAIN	MR. B CHAKRAVARTY	M ALAMGEER MR. A H M R CHOUDHURY
<u>ADMISSION</u>				
2	Mat.App./40/2023	XXXXXXXX Versus XXXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
	WITH I.A.(Civil)/2250/2023 in Mat.App./40/2023	XXXXXXXX Versus XXXXXXXX	MR. A M BARBHUIYA	MR. A M BARBHUIYA
3	Crl.A./287/2023 <u>1 Y 1 M 22 D :</u>	PRIYA TAKURIA @ PRIYA THKURIYA @ PALLAVI Versus THE STATE OF ASSAM AND ANR .	MS. P BORAH	PP, ASSAM
	WITH I.A.(Crl.)/678/2023 in Crl.A./287/2023	PRIYA TAKURIA @ PRIYA THKURIYA @ PALLAVI Versus THE STATE OF ASSAM AND ANR .	MS. P BORAH	PP, ASSAM
4	Crl.A./293/2023	APURBA KALITA @ APU @ ANKUR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MR. M H BARBHUYAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
5	Crl.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM

ORDERS

6	Crl.A./98/2022 <u>1 Y 4 M 16 D</u> :WITH OFFICE NOTE, LCR 9 FILES, FIXED	CHANDU MIA LASKAR @ CHANDU AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
7	Crl.A./100/2022 <u>1 Y 4 M 16 D</u> :	SALEM UDDIN LASKAR @ SALIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
8	Crl.A./111/2022 <u>1 Y 4 M 16 D</u> :	ABIDUR RAHMAN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
	WITH I.A.(Crl.)/280/2022 in Crl.A./111/2022	ABIDUR RAHMAN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
9	Crl.A./19/2023 WITH OFFICE NOTE, LCR 4 FILES	HAREN BORAH Versus THE STATE OF ASSAM AND ANR.	MR. B BARUAH MRS. S D DEKA	PP, ASSAM
10	Crl.A./27/2023 <u>0 Y 8 M 4 D</u> :WITH OFFICE NOTE, LC 4 FILES, P.B.-2, B/O	NURU SIKDAR @ NUR SIKANDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
11	CRL.A(J)/59/2023 <u>0 Y 4 M 10 D</u> :WITH OFFICE NOTE, LCR 5 FILES	GOBIN @ GOBBIN BHUMIJ Versus THE STATE OF ASSAM	MR. ARUNANGSHU DHAR (AMICUS CURIAE)	PP, ASSAM
12	Crl.A./94/2023 <u>1 Y 5 M 24 D</u> :WITH OFFICE NOTE, LCR 4 FILES, B/O	SHYAMAL BASUMATARY Versus THE STATE OF ASSAM AND ANR .	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
13	Crl.A./98/2023 <u>3 Y 1 M 8 D</u> :WITH LCR 5 FILES	ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	MR. A AHMED PP, ASSAM
	WITH I.A.(Crl.)/347/2023 in Crl.A./98/2023	ABDULLAH, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	
14	Crl.A./188/2023 WITH CR 5 FILES	THE STATE OF ASSAM Versus JAHANGIR ALOM AND 6 ORS.		MR. B C DAS (R-3) MR. A M BORA (R-1,2) MR. S H RAHMAN (R-3) MR. B BHAGAWATI (R-1,2) MR. A AHMED (R-4,5,6,7) MS. C CHOUDHURY (R-1,2) MR. V A CHOWDHURY (R-1,2) U U KHAN (R-4,5,6,7) K ZAMAN (R-4,5,6,7) PP, ASSAM
15	Crl.A./219/2023 <u>1 Y 5 M 24 D</u> :WITH OFFICE NOTE	SURAJ KUMAR ROY Versus THE STATE OF ASSAM AND ANR.	MR. S MITRA MR A K BORO MR S.MITRA	PP, ASSAM
	WITH I.A.(Crl.)/512/2023 in Crl.A./219/2023	SURAJ KUMAR ROY Versus THE STATE OF ASSAM AND ANR.	MR. S MITRA	PP, ASSAM
16	I.A.(Civil)/2071/2023 WITH LCR in Mat.App./1/2022 WITH Mat.App./1/2022	XXXXXXXXXXXXXXXXX Versus XXXXXXXXXXXXXXXXX XXXXXXX Versus XXXXXXX	MR. D CHAKRABARTY MR. D CHAKRABARTY	MR. R K JAIN
17	Mat.App./3/2022	XXXXXXX Versus XXXXXXX	MR. D CHAKRABARTY	MR. R K JAIN TULIKA BORAH

	WITH I.A.(Civil)/1998/2023 in Mat.App./3/2022	XXXXXXX Versus XXXXXXX	MR. D CHAKRABARTY	MR. R K JAIN
18	I.A.(Civil)/2162/2023 WITH LCR, FIXED in Mat.App./39/2022 WITH Mat.App./39/2022	XXXXXXX Versus XXXXXXX	MR A HAWARI	MR H S KALSI
		XXXXXXX Versus XXXXXXX	MR H S KALSI	MR. S ISLAM MR A HAWARI

HEARING

19	CRL.A(J)/42/2017 6 Y 5 M 11 D :WITH LCR 4 FILES, P.B.-2, FIXED WITH	RAJU SATNAMI Versus THE STATE OF ASSAM	MS.B SARMA AMICUS CURIAE	PP, ASSAM
20	Crl.A./150/2017 WITH	SRI SAJU SATNAMI and 3. ORS Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
21	Crl.A./158/2017	SRI RAJU SATNAMI Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
22	Crl.A./146/2018 LCR 8 FILES, P.B.-2 WITH I.A.(Crl.)/373/2019 in Crl.A./146/2018	BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	MR. M K BORO MS J DAS PP, ASSAM
23	WITH Crl.A./208/2018	SRI JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/520/2018 in Crl.A./208/2018	SRI JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
24	Crl.A./46/2019 WITH LCR 4 FILES, P.B.-2	RUKSANA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
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9)	MR. S SINHA	02-08-2023	To	17-08-2023

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11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
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18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1935/2023 B/O in WP(C)/3593/2023	MINTU HAZARIKA, Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. N SARKAR MR P K BASU MR A BANERJEE	SC, APDCL
	WITH WP(C)/3593/2023	MINTU HAZARIKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. N SARKAR MR P K BASU MR A BANERJEE	SC, APDCL
2	I.A.(Civil)/2097/2023 WP(C)/3755/2023(D/O), FIXED in WP(C)/3755/2023	JOGENDRA NATH KALITA, Versus THE STATE OF ASSAM AND 4 ORS	MR G CHOUDHURY MS M N KONYAK	GA, ASSAM SC, PWD

LEAVE NOTE OF ADVOCATES FOR 09/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
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18)	MR R GOENKA	07-08-2023	To	17-08-2023

19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2774/2023	PARI DEORI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
2	Bail Appln./2775/2023	THONGKHONGMAYUM BOBY AND ANR. Versus THE STATE OF ASSAM	F K R AHMED J UDDIN	PP, ASSAM
3	Bail Appln./2779/2023	NUR MOHAMMAD RAHMAN @ NUR MOHAMMAD @ BABUL AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
4	Bail Appln./2780/2023	SULEKHA DEVI AND ANR Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
5	Bail Appln./2784/2023	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
6	Bail Appln./2787/2023	BARASHA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MISS. J GOGOI	PP, ASSAM
7	Bail Appln./2788/2023	HANIF ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>MOTION</u>				
8	W.P.(Crl.)/29/2023	MONURANJAN NATH Versus THE STATE OF ASSAM AND ANR	MS P AGARWAL MR. B J DAS	PP, ASSAM
9	Crl.Pet./805/2023	KANAD ADIKARI Versus SUSMITA CHAKRABORTY	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR	
10	Crl.Pet./806/2023	MRIDUL KUMAR BORAH Versus BOBITA SAIKIA	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	

11	Crl.Pet./807/2023	KAMRUL HASSAN AHMED Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	PP, ASSAM
12	Crl.Pet./808/2023	ABHISHEK SUREKA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
13	Crl.Pet./809/2023	SUBHASH CHANDRA DAS AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. N C DAS	PP, ASSAM
14	Crl.Pet./810/2023 B/O	M/S PRABHAT MARKETING CO. LTD. AND 8 ORS. Versus THE STATE OF ASSAM AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	PP, ASSAM
15	Crl.Pet./811/2023	HAFIJ ULLAH Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR P DOLEY MR. M AGARWAL	PP, ASSAM
16	Crl.Pet./812/2023	AMIR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR	PP, ASSAM
17	Crl.Pet./814/2023	BABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
18	AB/2765/2023	SHAFIQR RAHMAN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
19	AB/2766/2023	KURBAN ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<u>ADMISSION</u>				
20	Crl.Pet./108/2020 WITH LCR 1 FILE, B/O	HIRANYA CHAKRABARTY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. J LASKAR MR R DAS	PP, ASSAM
21	Crl.Pet./402/2021 WITH LCR 1 FILE	AJIJUR RAHMAN LASKAR @ FOKRUL Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. S C BISWAS (R-2) MS A DAS (R-2) MS. J GHOSH (R-2) PP, ASSAM
22	Crl.Pet./455/2022 WITH LCR 1 FILE	HITESH DEKA @ MUSHAHARI Versus SMT. JINU DEKA	MR. Y S MANNAN MR N J DUTTA MS N DEKARAJA	MR M AHMED MR A. ALI N. CHOUDHURY
23	Crl.Rev.P./502/2022 WITH I.A.(Crl.)/607/2022 in Crl.Rev.P./502/2022	ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM AND ANR ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. J SARMAH MR. A BHATTACHARJEE MR. J SARMAH	MR. A BHATTACHARJEE (R-2) PP, ASSAM PP, ASSAM
24	Crl.Pet./704/2022 WITH LCR 1 FILE	RIPUNJAY GOSWAMI AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
25	Crl.Pet./1048/2022 WITH LCR 1 FILE	BIDYUT BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER	MR. D P BORAH (r-2) PP, ASSAM
26	Crl.Pet./1185/2022 WITH LCR 1 FILE, B/O	MD. SUWEJ FARHAT @ SUWEZ @ RONI AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
27	Crl.Rev.P./110/2023 WITH LCR 2 FILES	HAREN KONWAR Versus THE STATE OF ASSAM AND ANR.	MR. D BORAH MR. R DOWARAH	MR. P J SAIKIA (R-2) PP, ASSAM
28	Crl.Pet./233/2023 WITH LCR 2 FILES	SANJAY CHANDA Versus KAVITA SINGH CHANDA AND ANR	MS P SARMAH MR D NANDI	MR. S RANA (R-1) PP, ASSAM

29	Crl.Pet./303/2023	M/S RAMNAGAR SEED FARM PRIVATE LIMITED Versus BINAN DEKA	MR. A DHAR MISS S ROY MD F FARIDI	MR. R Deka MR. K K PARASAR, ADDL. PP, ASSAM (R-2) S I AKAND MR. R CHOUDHURY
30	Crl.Pet./364/2023 WITH LCR 3 FILES	DIGANTA KALITA Versus SMTI. GITIMA DAS AND ANR	MR. M AHMED J U AHMED	MR. SAIENDRA DEKA (R-1) MR JITENDRA DAS (R-1) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
31	Bail Appln./1792/2023 FIXED	TIPUL DUTTA Versus THE STATE OF ASSAM	MS B.SAIKIA MD A RAHMAN	PP, ASSAM
32	Bail Appln./1997/2023 FIXED	BASIR UDDIN Versus THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR J I MONDAL MS. M BEGUM	PP, ASSAM
33	Bail Appln./2388/2023 WITH OFFICE NOTE, FIXED	RUBL ALI Versus THE STATE OF ASSAM AND ANR.	P ADHIKARI MR A K AZAD	PP, ASSAM
34	Bail Appln./2435/2023 FIXED	KADAR ALI Versus THE STATE OF ASSAM	MR. K H SAIKIA	PP, ASSAM
35	Bail Appln./2445/2023 FIXED	ABDUL BAREK AND ANR. Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
36	AB/1720/2023	SOHEL AHMED Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
37	AB/1897/2023 CRL.PET. 231/2023(D/O)	SHRAWAN KUMAR Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
38	AB/2155/2023 FIXED	MOMIRUL ISLAM @ MONIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M R KHANDAKAR	PP, ASSAM
39	AB/2251/2023 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
40	AB/2456/2023	MUBARAQUE HUSSAIN @ MUBARAK HUSSAIN Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED	PP, ASSAM
<u>ORDERS</u>				
41	W.P.(Crl.)/9/2020	VISHWATMA @ BHARAT GANDHI Versus THE STATE OF NAGALAND AND 2 ORS	MS. B S GOYAL MR. A J HAZARIKA	GA, NAGALAND
42	I.A.(Crl.)/500/2020 BA 2017/2020(D/O) in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR S T ADNAN
43	I.A.(Crl.)/503/2022 B/O in Crl.Rev.P./6839/2022 WITH Crl.Rev.P./6839/2022 (Filing Number)	KADER KHAN Versus THE STATE OF ASSAM AND ANR. KADER KHAN Versus THE STATE OF ASSAM AND ANR (F)	Mr M U Ahmed MR F HAQUE Mr M U Ahmed	PP, ASSAM
44	W.P.(Crl.)/16/2023	DIBYA DEEPAM SARMA Versus M/S V-MART RETAIL LIMITED AND 2 ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	

45	Crl.L.P./36/2023 in Crl.A./7987/2023	MAINUL HAQUE TALUKDAR Versus SIBU BISWAS	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	
	WITH Crl.A./7987/2023 (Filing Number)	MAINUL HAQUE TALUKDAR Versus SIBU BISWAS B	MR. B D KONWAR SR. ADV.	
46	Crl.Pet./144/2023	PINKU SATNAMI AND 2 ORS. Versus STATE OF ASSAM AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
47	Crl.Rev.P./178/2023 WITH LCR 4 FILES, B/O	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	DR. B N GOGOI	PP, ASSAM
48	I.A.(Crl.)/685/2023 BA 1505/2022(D/O), WITH LCR in Bail Appln./1505/2022	MD RASHIDUL HAQUE @ RASHIDUL ALI Versus THE STATE OF ASSAM,	MR S H SIKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MD B ISLAM	07-08-2023	To	09-08-2023
17)	MR A GOENKA	07-08-2023	To	17-08-2023
18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Tr.P.(C)/69/2023	SANGITA DAS Versus SUMAN DAS	MR. DILIP DEY	
2	CRP/111/2023 FIXED	M/S OIL INDIA LIMITED Versus M/S. APLUS PROJECTS AND TECHNOLOGY PRIVATE LIMITED	MR. A SARMA MR. K KALITA MR. LENTSO	
3	CRP(IO)/249/2023 B/O	PRASENJIT NANDI Versus RUMPI DEY	MR. S BANIK MR. D. BORAH	
4	CRP(IO)/250/2023 B/O	SURUJ JAMAL Versus KARMA KISKU @ KARMA MAJHI AND 12 ORS.	MR. S BISWAS MR C GOGOI MS D DEVI	
	WITH I.A.(Civil)/2289/2023 in CRP(IO)/250/2023	MD. SURUJ JAMAL Versus KARMA KISKU @ KARMA MAJHI AND 12 ORS.	MR. S BISWAS MR C GOGOI MS D DEVI	
5	CRP(IO)/251/2023	M/S ANJANI TEA COMPANY Versus M/S MOYURI TEA BLENDING AND PACKAGING IND AND ANR	MR. A K GUPTA MR. R S MISHRA MS B SARMA	
6	CRP(IO)/252/2023	RUBEYA BAGAM LASKAR Versus AZIR UDDIN LASKAR AND 9 ORS	MR. S K GHOSH MS F AHMED	
7	CRP(IO)/253/2023	MAHABIR CHAND PARAKH AND ANR Versus SMTI. LAKHI BORKOTOKI AND ANR	MR. D C C PHUKAN MS D DEVI	
8	CRP(IO)/254/2023	BHAGYALOTA GOGOI AND 3 ORS Versus PADMA KR GOGOI	MR. P J SAIKIA	

ADMISSION

9	CRP(IO)/395/2019 FIXED	M/S. GILLANDARS ARBUTHONT AND CO. LTD. AND ANR. Versus REENA TANTI AND ANR	MR. M DAS MR. N CHOUDHURY MR. B D DEKA	
10	RFA/34/2023	M/S R.B. STEEL FURNITECH Versus NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A M AHMED	
11	FAO/43/2023 FIXED	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	GA, ASSAM
	WITH I.A.(Civil)/2166/2023 in FAO/43/2023	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	GA, ASSAM
12	FAO/45/2023 CAVT. NO.07572/023, FIXED	M/S MEE INFRASTRUCTURE PVT. LTD COMPANY AND 3 ORS. Versus SARALA KALITA AND 47 ORS.	MR. S D PURKAYASTHA MR. N DAS MD A ISLAM MS S.S.BORA	MS. S CHAKRAVARTY (R2) MRS. P. SARMA (R2) MR A K RAI MR B YADAV FOR CAVEATOR
	WITH I.A.(Civil)/2184/2023 in FAO/45/2023	M/S MEE INFRASTRUCTURE PVT. LTD COMPANY AND 3 ORS. Versus SARALA KALITA AND 47 ORS.	MR. S D PURKAYASTHA MR. N DAS MD A ISLAM MS S.S.BORA	MS. S CHAKRAVARTY (R2) MRS. P. SARMA (R2) MR A K RAI MR B YADAV FOR CAVEATOR
13	MFA/59/2023	M/S NUMALIGARH REFINERY LTD. Versus THE EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS	MR. U K NAIR MS. A VERMA MS. SUDAKSHINA K. MR H K DAS	
	WITH I.A.(Civil)/2186/2023 in MFA/59/2023	M/S NUMALIGARH REFINERY LTD. Versus THE EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS, ALOMATI MALO AND 3 ORS.	MR. U K NAIR MS. A VERMA MS. SUDAKSHINA K. MR H K DAS MS J KALITA	DY.S.G.I.
14	MFA/61/2023	Versus THE UNION OF INDIA		
15	MFA/62/2023	UNION OF INDIA Versus MS HINDUSTAN GOODS CARRIERS PVT. LTD.	MR. K GOGOI	
	WITH I.A.(Civil)/2285/2023 in MFA/62/2023	UNION OF INDIA REPRESENTED BY GENERAL MANAGER CLAIMS N F RAILWAY Versus MS HINDUSTAN GOOGS CARRIERS PVT LTD	MR. K GOGOI	
16	MFA/63/2023	TULSI GOWALA AND ANR Versus THE UNION OF INDIA	MR B C DAS MS J KALITA	SC, NF RLY
FOR HEARING U/O XLI RULE II C.P.C.				
17	RSA/125/2023 FIXED	HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	
	WITH I.A.(Civil)/2142/2023 in RSA/125/2023	HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	
18	RSA/131/2023	ON THE DEATH OF CHENIRAM GOGOI HIS LEGAL HEIRS MINTU GOGOI AND ORS. Versus GAURI SANKAR BHATTACHARJYA AND 9 ORS.	MR. P P DAS MR. T DEURI MRS. R S DEURI MR. B B BORAH J RABHA	MR. A BHATTACHARYYA

	WITH I.A.(Civil)/2283/2023 in RSA/131/2023	ON THE DEATH OF CHENIRAM GOGOI HIS LEGAL HEIRS MINTU GOGOI AND ORS. Versus GAURI SANKAR BHATTACHARJYA AND 9 ORS.	MR. P P DAS MR. T DEURI MRS. R S DEURI MR. B B BORAH J RABHA	MR. A BHATTACHARYYA
		ORDERS		
19	RSA/53/2008 WITH LCR	BIPLOB KR. GHOSH Versus MANAGING COMMITTEE SENAIRAM H.S SCHOOL and ORS	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	
20	WITH RSA/55/2008	NIROD CHETIA Versus MANAGING COMMITTEE SENAIRAM H. S SCHOOL and ORS	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	
21	MACApp./198/2011 WITH LCR, FIXED	SANJAY BORKAKOTY Versus PRASHANTA SAIKIA AND ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, A S T C
22	RSA/180/2015 WITH LCR, B/O	ON THE DEATH OF SRI BHUPENDRA NATH ROY HIS LEGAL HEIRS BHARATI ROY and ORS Versus SRI JATINDRA NATH ROY	MR.B BANERJEE MS.C MOZUMDAR MS.M DEB MR.D F A AHMED MR.A DEY	MR.N BARUA MR.S DAS MS.R T DAS MR.K DAS MR.H GOGOI MS.D BARUA
23	Arb.P./35/2016	ON THE DEATH OF PABITRA JIBAN BARUAH HIS LEGAL HEIR- SRI SAMADEET BARUAH Versus M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY MS.S KAKATI	
24	Intest.Cas./1/2017 WITH LCR	MONALISA ROY @ MONALICHA RAY DAS Versus BIMALA ROY	MR.S C BISWAS MR. E AHMED MR.T C KHETRI	MR.K R PATGIRI MS.C DAS
25	RSA/121/2017 WITH LCR, B/O	MD. HASEN ALI Versus MUSTT. DAULATJAN and 7 ORS	MR.B HUSSAIN MR.A R SIKDAR MS J H CHOUDHURY MR.M H TALUKDAR MR S C DAS MS. R R RAJKUMARI MR. M R Z CHOUDHURY S. J. SAHARIAH MS.H CHOUDHURY MD. H BHUYAN	MR.B ULLAH (R- 1-5) MR. R C DAS MR. R BARUAH (r-3) MR. A IKBAL (r-3)
26	Cont.Cas(C)/44/2018	SABYASACHI DUTT Versus SUZANNE FARISHA SYIEM DUTT	PETITIONER IN PERSON	MS. M BORAH MS. S GHOSH MS. A THEYO
27	Mat.App./18/2019 WITH LCR	XXXXXXX Versus XXXXXXX	MR D K BORDOLOI	
28	I.A.(Civil)/4246/2019 in Intest.Cas./5/2017(D/O) in Intest.Cas./5/2017 WITH I.A.(Civil)/4245/2019	BANKIM CHANDRA PAUL and 3 ORS, Versus DIPAK RANJAN PAUL BANKIM CHANDRA PAUL and 3 ORS, Versus DIPAK RANJAN PAUL	MR. A C SARMA MR. P MEDHI MR. G C BORAH MR. A C SARMA MR G J SAIKIA MR. P MEDHI MR. G C BORAH MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. A J DAS MR P DEKA MR G RENGMA
29	MFA/137/2021 WITH LCR, FIXED	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) MRS. R DEVI (C.G.C.) SC, NF RLY

30	Test.App./14/2022 WITH LCR	TIMIR BORAH Versus KANGKAN BORA ND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. S. BISWAS	M ALAMGEER MR. A. ALAM
31	Mat.App./45/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MS. R DEKA MR. S S GOSWAMI	MR. S DUTTA (R-1)
	WITH I.A.(Civil)/3488/2022 in Mat.App./45/2022	XXXXXXX Versus XXXXXXX	MS. R DEKA MR. S S GOSWAMI	
32	Mat.App./49/2022	XXXXXXX Versus XXXXXXX	MR. P K SARMA MS. B BHUYAN MS R SAHIN	MS. B CHOUDHURY MR. P. CHOUDHURY
33	MFA/106/2022 WITH LCR	THE UNION OF INDIA Versus MD. ZAKIR HUSSAIN	DR. B N GOGOI	
	WITH I.A.(Civil)/3346/2022 in MFA/106/2022	THE UNION OF INDIA Versus ZAKIR HUSSAIN	DR. B N GOGOI	
34	CRP(IO)/300/2022 B/O	VINOD KUMAR KEDIA Versus M/S. J N AGENCY AND 15 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	MR. R DUBEY (R1-R5) MS. A B KAYASTHA (R1-R5) MR. A N I HUSSAIN (R1-R5)
35	I.A.(Civil)/351/2022 in FAO/3/2022	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	
	WITH FAO/3/2022	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	MR G RAHUL MR. D M NATH
	WITH I.A.(Civil)/350/2022 in FAO/3/2022	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	
36	I.A.(Civil)/1302/2022 in RSA SL. NO. -----, FIXED in MC/603/2015	LEGAL HEIRS OF LATE TARINI SARMA GURU PRASAD SARMA and 3 ORS Versus LEGAL HEIRS OF LATE PUSPA CH. SARMA SHRI RANJIT SARMA		MR. H R KHAN MS. N GOSWAMI
	WITH MC/603/2015 CAVT. NO. 1745/2014	GURU PRASAD SARMA and 3 ORS Versus PUSPA CHANDRA SARMA and 5 ORS,	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MR.H R KHANR-5 MS.N GOSWAMI FOR CAVEATOR
	WITH I.A.(Civil)/1303/2022 in MC/603/2015	LEGAL HEIRS OF LATE TARINI SARMA, GURU PRASAD SARMA and 3 ORS Versus LEGAL HEIR OF LATE PUSPA SARMA SHRI RANJIT SARMA		
37	CRP(IO)/49/2023 FIXED	PARESH THAKURIA Versus ALL ASSAM VETERINARY FIELD ASSTT. ASSOCIATION AND 6 ORS.	MR H DAS MR. P GOGOI	MR. S. DEY (R 1 to5, 7) MR. U K BARMAN (R 1 to5, 7) MR H ALI (R 1 to 5, 7) MR. R KONWAR (R 1 to5, 7)
38	CRP(IO)/100/2023	MD. BULBUL AHMED Versus MD SAH JALAL AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	MR H R A CHOUDHURY (R- 1) MR F U BARBHUIYA (R-1) MR J M SULAIMAN (R-1) MS S DAS (R-1) MR. I U CHOWDHURY (R-1)

39	CRP(IO)/224/2023 FIXED	IMDADUR RAHMAN LASKAR Versus MOULANA ABDUL FATTAH AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	
40	I.A.(Civil)/1857/2023 in RSA/182/2016(D/O), WITH LCR in RSA/182/2016	ON THE DEATH OF JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. R P SARMAH MR. D MAZUMDAR MR. D DOLEY MR. S BISWAS MR C GOGOI MS A DEKA	MS. S D GUPTA (r-2 to 4) MS S DASGUPTA (r-2 to 4)
	WITH I.A.(Civil)/1858/2023	ON THE DEATH OF JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI	MS S DASGUPTA
	WITH I.A.(Civil)/1859/2023	ON THE DEATH OF JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI	MS S DASGUPTA
41	I.A.(Civil)/1965/2023 in CRP/75/2022	ASHISH DAS, Versus JAGATJYOTI DUTTA	MS S DASGUPTA	MS. R CHOUDHURY
	WITH CRP/75/2022	JAGATJYOTI DUTTA Versus ASHISH DAS	MS. R CHOUDHURY	MS. S DASGUPTA MS S DASGUPTA
42	I.A.(Civil)/2121/2023 in RSA/7847/2023	TISON TOKBI Versus SALMON RONGPI AND ANR.	MR. J. ALI MR. M. P. SARMA MS. B M CHHETRI	
	WITH RSA/7847/2023 (Filing Number)	TISON TOKBI Versus SALMON RONGPI AND ANR A	MR. M. P. SARMA	
	WITH I.A.(Civil)/7849/2023 (Filing Number)	TISON TOKBI Versus SALMON RONGPI AND ANR A	MR. M. P. SARMA	
<u>HEARING</u>				
43	Intest.Cas./4/2016 WITH LCR, B/O	SMTI RUPJYOTI DUTTA BARUAH Versus AMTI RITA DAS @ RITA DUTTA and ANR	MR.J BORAH MR.S BARMAN MS.A SARMA	MR. M U MAHMUD MR. M DUTTA (R2) MR. A BHATTACHARYYA (R2) MR. M ALI MS K GOGOI MS. C KALITA MR S ISLAM
<u>STAY MATTERS</u>				
44	CRP(IO)/85/2021 FIXED	SMTI JOYMONI BASUMATARY AND 2 ORS Versus SMTI REBIKA @ RIBEKA BASUMATARY AND 3 ORS.	MR. B C DAS MR. A R SHOME MR. P MAZUMDER	MR S CHAUHAN (R-1,4) MR. ABU JAHID (R-2) MR B PUSHILAL (R-1,4)
45	CRP/69/2023 FIXED	NORTH EAST TRANSMISSION CO LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
46	CRP/70/2023 FIXED	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
47	CRP/73/2023 FIXED	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
48	CRP/75/2023 FIXED	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM

49	CRP/76/2023 FIXED	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM
50	CRP(IO)/186/2023 WITH LCR, FIXED	AMAN JINDAL AND 2 ORS. Versus M/S DAYAL ENTERPRISES AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MS P AGARWAL (R-1 to 4) MR. B J DAS (R-1 to 4)
51	CRP(IO)/221/2023 FIXED	NABANITA CHOUDHURY (WIFE) Versus ABHIJIT NATH (HUSBAND)	MR. A K AHMED MR A AHMED MD A ISLAM	

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MD B ISLAM	07-08-2023	To	09-08-2023
17)	MR A GOENKA	07-08-2023	To	17-08-2023
18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4269/2023 FIXED	JUBARAJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	G. DAS J SHARMA MR. P THAKURIA S MEDHI	GA, ASSAM SC, AFDC
2	WP(C)/4370/2023 FIXED	PRABHU AGARWALLA CONSTRUCTION PVT LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	MR. S S ROY DY.S.G.I.
3	WP(C)/4411/2023 FIXED	AMAL BHOWMIK Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	GA, ASSAM SC, EXCISE DEPTT.
4	WP(C)/4494/2023	RANGAGORAH FISHERMEN CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR. D. BORAH	GA, ASSAM
5	WP(C)/4508/2023	DR. SUSHIL KUMAR JAIN Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. S SHARMA	SC, APDCL
6	WP(C)/4516/2023	NABIN CH HATIMURIA Versus THE STATE OF ASSAM AND 7 ORS	MR. J PATOWARY	GA, ASSAM SC, PWD SC, FINANCE
7	WP(C)/4524/2023	JANARDAN KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. H C SARMA MR L SARMA MR. K MALAKAR	SC, P AND R.D. GA, ASSAM SC, BTC
8	WP(C)/4529/2023	DIPU DAS Versus GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. S KATAKI MS. R DUTTA	SC, GMC
9	WP(C)/4535/2023	M/S BHABANI PERFORMER AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, WATER RESOURCE SC, FINANCE

10	WP(C)/4536/2023	M/S BHABANI PERFORMER AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, WATER RESOURCE SC, FINANCE
11	WP(C)/4539/2023	KINARAM BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC
12	WP(C)/4541/2023	AJIBOR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR. P HAZARIKA MR. T R SARMA MR. A K ROY	SC, P AND R.D. GA, ASSAM
13	WP(C)/4543/2023	SUBIMAL SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. A DAS MR S KHOUND MR. P SENGUPTA MR. N I KHAN	SC, HEALTH
ADMISSION				
14	WP(C)/2123/2018 B/O	MRT SIGNALS LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. S CHETIA MR. A GOYAL MR. A CHOUDHURY	SC, NF RLY
15	WP(C)/7021/2018 FIXED	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE
16	WP(C)/2772/2021	RAMESH KUMAR JAJODIA Versus THE STATE OF ASSAM AND 6 ORS	MR. JUNM LASKAR MS. A AHMED	MR. K K PARASAR (R-5,6,7) SC, PWD
17	WP(C)/3669/2022	M/S PM TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
18	WP(C)/6839/2022	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD. AND 22 ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	MR. P J SAIKIA, SR. ADV (r-4) MR. B CHAKRAVARTY (R6) MR. A KABRA (r-7) MR. S S ROY (r-22) MR. A K GUPTA (r-4) MR. N HASAN (R-19) MS. S KAKATI (R-19) MR. A HASAN (R-19) MR R SENSUA MR S DAS MS. A LALA (R6) M. A. OASIS SC, I O C
WITH I.A.(Civil)/59/2023 in WP(C)/6839/2022				
		SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD (MARKETING DIVISION) DIGBOI TERMINAL AND 22 ORS. A	MR. S ISLAM MR. S ISLAM MR A HAWARI	SC, I O C
WITH				
19	WP(C)/520/2023	MD. SULTAN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA	SC, TRANSPORT
20	WP(C)/7753/2022	DAKSHIN BIJNI SS LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM MR. P HAZARIKA MR. T GOGOI (r-7) P. BORAH MR. P DOWARAH (r-7) MR. R K MUSHAHARY, SC, BTC
21	WP(C)/8296/2022 FIXED	AKANKSHA ALLIANZ Versus THE STATE OF ASSAM AND 3 ORS.	MR. K P PATHAK MR. A BORO Mr. A Baruah	SC, AGRI. DEPARTMENT
22	WP(C)/430/2023 FIXED	SANTI SAHU Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BARBHUIYA MS A BEGUM	SC, IWT

23	WP(C)/3863/2023	ALPANA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM
<u>ORDERS</u>				
24	WP(C)/1184/2014	M/S DHARNAD BRAHMAPUTRA PT.-1 and SATAKURI NADI FISHERY CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.S K SAHARIA MR D C NATH MR.M DAS	GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI
25	WP(C)/3904/2017	M/S. H.R.D. COMMERCIAL and INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA and 4 ORS.	MR.S SAHU MR.M K ALI	DR.B N GOGOI SC, RAILWAY
26	WP(C)/2086/2020	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
27	Cont.Cas(C)/263/2022	GAURI KALITA Versus BISWADEEP DAS AND 4 ORS.	MR. N J KHATANIAR	MR. D SAIKIA MS. R B BORA MR. P N GOSWAMI (r-2) MR M HOQUE MR. R R Gogoi MR. R R Gogoi
28	Cont.Cas(C)/379/2022 FIXED	DADHI BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-2) MS. R B BORA (R-2) MR. S BORA (R-2)
29	Cont.Cas(C)/380/2022 FIXED	DADHI BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R1, R2) MR. B CHOUDHURY (R1, R2) MR. R K MUSHAHARY (R1, R2)
30	Cont.Cas(C)/441/2022 B/O	CHANAKYA HAZOWARY Versus ANURAG GOEL AND 3 ORS.	MR. R DE	
31	Cont.Cas(C)/727/2022 FIXED	JOY CHANDRA RAJKHOWA Versus ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA (r-1) MR. S BORA (r-1) MR. S R RABHA (r-1)
32	Cont.Cas(C)/774/2022 FIXED	MANJU DAIMARI Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1) MR. S R RABHA (r-1) MR. R K MUSHAHARY (r-1)
33	Cont.Cas(C)/787/2022	PANKAJ KALITA Versus ANURAG GOEL AND ANR	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1) MR. M NATH (r-2) MR. S BORA (R-1) MR. A BHATTACHARJEE (R- 2) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)
34	WP(C)/1599/2022 CAVT. NO.09802/021,	M/S MARAJAN MEEN PALAN ATMA SAHAYAK GOT Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK	GA, ASSAM MS D BORGOHAIN (r-5) MR. P GOHAIN (r-5) MS. M SARMAH (r-5) MR P KOULI MR D SARMAH, FOR CAVEATOR
35	WP(C)/2875/2022 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR P SARMA	GA, ASSAM MR. B GOGOI (r-3,4) MR P NAYAK (r-3,4) MR A CHALIHA (r-3,4) MR M BHUYAN (r-3,4)

36	Cont.Cas(C)/46/2023 FIXED	PANKAJ KALITA Versus ANURAG GOEL AND ANR	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1) MR. M NATH (r-2) MR. S BORA (R-1) MR. A BHATTACHARJEE (r-2) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)
37	Review.Pet./76/2023 CAVT. NO.04392023,117800004792/023, FIXED, WITH CAVT. NO./439/2023, WITH CAVT. NO./479/2023 WITH	KAJALGAON MUNICIPAL BOARD AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM MR S H MAHMUD SC, BTC FOR CAVEATOR
38	WP(C)/3177/2023	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE/GOVERNMENT OF ASSAM AND 8 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, BTC
39	Cont.Cas(C)/442/2023 FIXED	DEBANANDA DOLEY Versus ASHISH KUMAR BHUTANI AND 2 ORS. (E)	MR. L GOGOI	
40	Cont.Cas(C)/443/2023 FIXED	SUDHANG KUMAR BRAHMA Versus ANURAG GOEL AND 2 ORS	MR. K P PATHAK MR. D GOGOI	
41	Cont.Cas(C)/444/2023 FIXED	SUDHANG KUMAR BRAHMA Versus ANURAG GOEL AND 2 ORS	MR. K P PATHAK MR. D GOGOI	
42	Cont.Cas(C)/446/2023 FIXED	SUDHANG KUMAR BRAHMA Versus ANURAG GOEL AND 2 ORS	MR. K P PATHAK MR. D GOGOI	
43	Cont.Cas(C)/447/2023 FIXED	SUDHANG KUMAR BRAHMA Versus ANURAG GOEL AND 2 ORS	MR. K P PATHAK MR. D GOGOI	
44	Cont.Cas(C)/454/2023 FIXED	ANSUMWI NARZARY Versus AKASH DEEP AND ANR	MR. A BORO MR. D THAOSEN H. DAIMARY	
45	Cont.Cas(C)/455/2023 FIXED	ANSUMWI NARZARY Versus AKASH DEEP AND ANR	MR. A BORO MR. D THAOSEN H. DAIMARY	
46	Cont.Cas(C)/472/2023	KIRTEE KAMAL TAMULI Versus JAYANT NARLIKAR AND 5 ORS	MR. T DEURI MR. M MAHANTA	
47	Cont.Cas(C)/473/2023	SUJIT KUMAR KHOUND Versus JAYANT NARLIKAR AND 5 ORS	MR. T DEURI MR. M MAHANTA	
48	I.A.(Civil)/1976/2023 WITH LCR in WP(C)/949/2015 WITH WP(C)/949/2015	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF ANANDA TEA ESTATE AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF ANANDA TEA ESTATE		MR. S CHAKRABARTY MR.S CHAKRABORTY MR.D BARUAH
49	WP(C)/3151/2023	DANIEL BRAHMA Versus THE STATE OF ASSAM AND 9 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, PWD SC, FOREST SC, BTC
50	WP(C)/4177/2023 FIXED	PALASH CHAUDHURY AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR L RABHA MR. S BARMAN	GA, ASSAM SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
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12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MD B ISLAM	07-08-2023	To	09-08-2023
17)	MR A GOENKA	07-08-2023	To	17-08-2023
18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WP(C)/177/2011 FIXED	NEPUR DAS Versus THE STATE OF ASSAM AND ORS	U K NAIR A SARMA A CHETRY B SARMA	GA, ASSAM MR.B S BASUMATARY MS.M BORO
MOTION				
2	WP(C)/4390/2023 B/O	ADHIR CH. BARMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. N ALAM R K MR. A RAHMAN	DY.S.G.I.
3	WP(C)/4499/2023	NO. JC-65919 NB/SUB PRAMODE SARKAR Versus THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
4	WP(C)/4503/2023	SAURAV LAHON Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI C. DEKA	GA, ASSAM SC, IRRIGATION
5	WP(C)/4507/2023	BIJOY DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
6	WP(C)/4512/2023	HILAL UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, P AND R.D. GA, ASSAM
7	WP(C)/4534/2023	A H ANWAR HUSSAIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
8	WP(C)/4538/2023	SUMIT PAUL AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, APSC
ORDER (IMPLEADMENT OF PARTY)				
9	I.A.(Civil)/2172/2023 in WP(C)/4903/2021	DEEP PAUL Versus THE STATE OF ASSAM.	MR. A R SIKDAR M M ZAMAN	SC, PNRD GA, ASSAM SC, APSC SC, P H E

	WITH WP(C)/4903/2021	DEEP PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR M M ZAMAN	SC, PNRD GA, ASSAM SC, APSC SC, P H E
		ADMISSION		
10	WP(C)/4472/2019	BONOMALI GOHAIN KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. R HAZARIKA MR. C CHAKRAVARTY	SC, APSC SC, FINANCE DEPTT.
11	WP(C)/1853/2020 B/O	PALASH SWARGIARY Versus THE STATE OF ASSAM AND 4 ORS.	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, INDUSTRIES AND COMMERCE
12	WP(C)/3778/2020	PRATIBHA BAISHYA @ PRATIVA BAISHYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B KUMAR	GA, ASSAM
13	WP(C)/273/2021 FIXED	HAJERA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. K M HALOI MR. B BISHAYA MR R SARKAR	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (R-4,6) MS. S T BOKTH (R-4,6)
14	WP(C)/1832/2021 FIXED	SILA DEVI AND ANR Versus THE MANAGING DIRECTOR AND 4 ORS	MS. A BHATTACHARYYA MR. P KALITA MR. B M CHOUDHURY	MR B K SINGH SC, F C I
15	WP(C)/3715/2021 B/O	DHARAM NATH GIRI Versus UNION OF INDIA AND 5 ORS.	MR D K DAS MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR H BETALA MR C KUMAR MR H J SAIKIA	MRS. R DEVI (C.G.C.) ASSTT.S.G.I.
16	WITH WP(C)/3075/2022	SMTI. USHA GIRI Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MRS S BARUAH ASSTT.S.G.I.
17	WP(C)/4150/2021 FIXED	ANGANA BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. N BARUAH MR. R J DAS	MR J ROY (SC, ASTC) SC, TRANSPORT
18	WP(C)/4381/2021 FIXED	KASHMIRI TERONPI Versus THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, AG MR. S K MEDHI (r-9) SC, FINANCE SC, K A A C SC, P H E
19	WITH WP(C)/2744/2021	SUMIT HANSE Versus THE STATE OF ASSAM AND 8 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM MR J CHUTIYA (SC, KAAC) SC, AG SC, K A A C SC, P H E
20	WP(C)/6146/2021 FIXED	HARISH CHANDRA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
21	Arb.P./26/2022 FIXED	R L CONSTRUCTION Versus NORTH EAST FRONTIER RAILWAY (CONSRUCTION ORGANIZATION) AND ANR	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MS. B SARMA ASSTT.S.G.I.
22	WP(C)/3430/2022	SUBHASH DAS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	SC, HEALTH
23	WP(C)/5683/2022	KUNTIL BHUYAN Versus THE UNION OF INDIA AND 4 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY	MR. R MAZUMDAR (r-3,4) MR. K GOGOI MR H BEZBARUA (r-3,4) ASSTT.S.G.I.
24	WP(C)/6204/2022 FIXED	DIPANJALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH

25	WP(C)/6832/2022 FIXED	ISLAMUDDIN AHMED AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHETIA MR. CHARAN DEKA MR. L Deka MR. M K SARMAH	GA, ASSAM MR B GOGOI, SC, FINANCE
26	WP(C)/7535/2022	RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MS. M ROY MR T CHHETRI	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.
27	WP(C)/11/2023	NITUMANI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, IWT
28	WP(C)/420/2023	VIKRAMJEET DUTTA Versus UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MRS. R DEVI (C.G.C., R1- R4) MR. B GOGOI (r-5,6) MR A CHALIHA (r-5,6) MR M BHUYAN (r-5,6) DY.S.G.I.
29	WP(C)/1002/2023 FIXED	MS. MOUSUMI BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR D BHATTACHARYA	GA, ASSAM SC, G U
30	WP(C)/2243/2023 B/O	BEAUTY LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR M HOQUE MR A ALAM	GA, ASSAM
31	WP(C)/2892/2023	SANTOSH KUMAR CHOUDHARY Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM
32	WP(C)/3079/2023	KHALED AHMED CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP GA, ASSAM
33	WP(C)/3092/2023 FIXED	BHUPEN KALITA AND 406 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	GA, ASSAM
34	WP(C)/3352/2023 B/O	JAHANARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, HEALTH
<u>ORDERS</u>				
35	Cont.Cas(C)/583/2020	BANAJIT BARMAN Versus DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
36	WP(C)/1843/2020 B/O	THAMBALEI BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM
37	Review.Pet./116/2022 WITH WP(C)/1531/2020 (D/O)	THE MANAGING DIRECTOR Versus THE ASSAM CO-OPERATIVE JUTE MILL WORKERS FEDERATION AND 2 ORS.	MR. D P BORAH MR B PAUL	
38	Cont.Cas(C)/666/2022 B/O	SUCHITRA BALA ROY Versus M K YADAVA AND 2 ORS	MR. J KALITA	MR. P N GOSWAMI (R1)
39	Cont.Cas(C)/777/2022 FIXED	MADAN DAS Versus M N DAHAL , IAS	MS. L DEVI	
40	WP(C)/876/2022	SOUVIK SENGUPTA Versus COAL INDIA LIMITED AND 4 ORS	MR. P J SAIKIA MS. M KECHII	SC, COAL INDIA

41	WP(C)/6311/2022	ISMAT JASMIN Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-10,11,14,16) MR. D P BORAH MR. D GOGOI (r-10,11,14,16)
42	Cont.Cas(C)/8/2023	HAYA NAMPUI Versus SYEDIN ABBASI, IAS AND 6 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	MR R M DAS (r-3) MR. C SHARMA (r-3) D JAIN (r-3) P. NAIDING (r-3)
43	MC/60/2023 WP(C)/2795/2023(D/O) in WP(C)/2795/2023	NABADIP RAY Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	GA, ASSAM
44	Cont.Cas(C)/474/2023	HAUSA BEGAM Versus K. S. GOPINATH NARAYAN AND 4 ORS.	MR F A LASKAR MR. D H MOZUMDER	
45	Cont.Cas(C)/476/2023	MD. ALTAB UDDIN Versus DR. SUMAN BHOWMIK AND 5 ORS	MR. A K DUTTA	
46	I.A.(Civil)/1486/2023 in Cont.Cas(C)/785/2022 WITH Cont.Cas(C)/785/2022	BHOLADHAR DAS, Versus PABITRA RAM KHOOND AND 4 ORS BHOLADHAR DAS Versus PABITRA RAM KHOOND AND 2 ORS	MS B DEVI MS B DEVI	
47	I.A.(Civil)/1956/2023 FIXED in WP(C)/548/2023 WITH WP(C)/548/2023	AZIMUDDIN KHAN, Versus THE AIRPORTS AUTHORITY OF INDIA AND 9 ORS. AZIMUDDIN KHAN Versus THE AIRPORTS AUTHORITY OF INDIA AND 9 ORS.	MR. S BANIK MS F BEGUM A N HUSSAIN MS F BEGUM	MR V KUMAR SC, A A I MR V KUMAR SC, A A I
48	I.A.(Civil)/2194/2023 in WP(C)/5901/2021 WITH WP(C)/5901/2021	JAYANTI MEDHI, Versus THE STATE OF ASSAM AND 4 ORS JAYANTI MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR K BHUYAN MR N ISLAM MR K BHUYAN MR N ISLAM	GA, ASSAM SC, PWD GA, ASSAM SC, PWD
49	WP(C)/2504/2023	SANTANU BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR A KAKOTI MS S BORA	GA, ASSAM
50	WP(C)/4272/2023 FIXED	RUPJYOTI SAIKIA CHANGMAI AND 8 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. L GOGOI	GA, ASSAM SC, REVENUE
<u>HEARING</u>				
51	WP(C)/729/2022 FIXED	BIMAL PAYENG Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS. C BARMAN	MR. J K GOSWAMI, GA, ASSAM (R-2,3,4,6) MR T THAKURIA, SC, ELE. EDU. DEPTT, ASSAM (R-7) SC, EDU MR. P NAYAK, SC, FINANCE DEPTT. (R-1,5)

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MD B ISLAM	07-08-2023	To	09-08-2023
17)	MR A GOENKA	07-08-2023	To	17-08-2023
18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 CRP/113/2023	BHASKAR HALOI Versus APURBA KUMAR MEDHI AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
2 CRP/114/2023	ISMAIL MULLA AND 2 ORS. Versus ABUL HASIM MULLA @HASSEN ALI	MR A A DEWAN MR. S BANIK S N ULLAH MR H A RASHID	
3 CRP/115/2023	AJIJUL HOQUE AND ANR Versus MUJAFAR ALI AND 5 ORS	MR. A.I. AHMED MS B DEVI MR P SAH	
<u>ADMISSION</u>			
4 MACApp./797/2018	ANIMUL HOQUE Versus THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	
5 Mat.App./35/2023 FIXED	XXXXXXX Versus XXXXXXX	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	
6 FAO/48/2023	MICHAEL DAIMARI Versus ISAC SEBASTIAN DAIMARI .	MR S CHAUHAN MR. A R SHOME	
WITH I.A.(Civil)/2280/2023 in FAO/48/2023	MICHAEL DAIMARI Versus ISAC SEBASTIAN DAIMARI .	MR S CHAUHAN MR. A R SHOME	
7 MACApp./270/2023	GITA THAKURIA Versus BHARATI AXA GEN. INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
8 MACApp./275/2023	MOMI BORAH AND ANR. Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	

9	MACApp./307/2023 WITH I.A.(Civil)/2276/2023 in MACApp./307/2023	THE ORIENTAL INSURANCE CO LTD. Versus ABDUL MAJID MONDAL AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	
10	MACApp./308/2023 WITH I.A.(Civil)/2277/2023 in MACApp./308/2023	THE ORIENTAL INSURANCE CO LTD. Versus ABDUL MAJID MONDAL AND 3 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus MAHADEV GOSAI AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
11	I.A.(Civil)/942/2023 WITH LCR in RSA/41/2017 WITH RSA/41/2017	ORIENTAL INSURANCE COMPANY LTD. Versus MAHADEV GOSAI AND 3 ORS. SRI BIDHESWAR DOLEY, Versus SRI CHANSON PAYENG and ANR SRI BIDHESWAR DOLEY Versus SRI CHANSON PAYENG and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR G BAISHYA MR.G BAISHYA MR.A HASSAN MS.C KALITA MS.B BORA	MR J PAYENG MRJ PAYENG(R- 1&2) MR.T DOLEY(R- 1&2)
<u>BAIL HEARING</u>				
12	AB/2336/2023 FIXED	AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS D TALUKDAR	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
13	RSA/1/2021	BHULANATH MISHRA AND ANR. Versus KRIPANATH MISHRA	MS A HUSSAIN MR J U AHMED MR Z RAHMAN	MR. S P CHOUDHURY
14	RSA/92/2022 WITH I.A.(Civil)/1630/2022 in RSA/92/2022	SARFIA KHATUN AND ANR. Versus JABED ALI AND ORS. SARFIA KHATUN AND ANR. Versus JABED ALI AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
<u>ORDERS</u>				
15	RSA/132/2004 WITH LCR, B/O WITH	PYARA SINGH AND ORS Versus SIBA PRASAD DUTTA AND ORS	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.B SHARMA MS.M JAIN MR.A K GOSWAMI MD.ASLAM MR.A JALLAN	MR. M KHATANIAR MR. B D DEKA MR A BHATRA
16	RSA/133/2004	PYARA SINGH AND ORS Versus SIBA PRASAD DUTTA AND ORS	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.B SHARMA MS.M JAIN MR.A K GOSWAMI MD.ASLAM MR.A JALLAN	MR. M KHATANIAR MR. B D DEKA MR A BHATRA
17	RSA/275/2010 WITH LCR	MOHENDRA NATH DUTTA Versus PRAFULLA DUTTA	MR.D R GOGOI MS.N DEVI	MR.T J MAHANTA MR.B GOSWAMI MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA
18	I.A.(Civil)/2270/2016 in RSA/287722/2016	JASHOP ALI and ANR, Versus SUFIA KHATUN and ANR,	MR.M U MAHMUD MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	DR.B AHMEDR-1 MR.N HAQUE(R-1) MR.M HUSSAIN(R-1) MR.S R BARBHUIYA(R-1)

	WITH RSA/287722/2016 (Filing Number)	JASHOP ALI and ANR Versus SUFIA KHATUN		
19	RSA/168/2017	SRI PAULUS SURIN and 3 ORS Versus THE GROSSNER EVANGELICAL LUTHERAN CHURCH and 2 ORS	MR.A GANGULY MR.A DUTTA	MR.S SARMA MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR.A HASAN MR.C CHAKRAVARTY MR. S BORTHAKUR
20	I.A.(Civil)/2096/2017 in MACApp./298526/2017 WITH MACApp./298526/2017 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD. Versus MRS. ADITI CHOUDHURY and 2 ORS, M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus MRS ADITI CHOUDHURY and 2 ORS	MR.K K DEY MRV K BAROOAH MRS BAISHYA	MR. I H SAIKIA MR. D MAZUMDAR MS. S KANUNGOE
21	I.A.(Civil)/4001/2017 in RSA/371/2017 WITH RSA/371/2017	MUKUT ROY and ANR Versus SRI NAGENDRA ROY MUKUT ROY and ANR Versus SRI NAGENDRA ROY	MR. M A SHEIKH MR. S DAS MR. N BARUAH MR. K DAS MR. M A SHEIKH MR.S DAS MR.N BARUAH MR.K DAS	
22	I.A.(Civil)/457/2018 in MACApp./82/2018 WITH MACApp./82/2018	SRIMATI BARNALI SAIKIA BORA and 3 ORS Versus THE RELIANCE GENERAL INSURANCE CO. LTD. SRIMATI BARNALI SAIKIA BORA and 3 ORS Versus THE RELIANCE GENERAL INSURANCE CO. LTD.	MR. K K DUTTA MS. R BORAH MR. K K DUTTA MS. R BORAH	MR. K K BHATTA MR. A D CHOUDHURY MR. A D CHOUDHURY MS R DEVI MR. R GOSWAMI (r-1) MS. P BORTHAKUR (r-1)
23	I.A.(Civil)/995/2018 in MACApp./188/2018 WITH MACApp./188/2018	SMTI ARATI KARJEE Versus VINAY KUMAR PATHAK and 2 ORS SMTI ARATI KARJEE Versus VINAY KUMAR PATHAK and 2 ORS	MR. S C BISWAS MR. K GOGOI MR E AHMED MS. K L R YANTHAN MR R KARIM MS A DAS MR. D BANIA MR.S C BISWAS MR. E AHMED MR. K GOGOI MS.K L R YANTHAN MR. R KARIM MS. A DAS MR. D BANIA	MR. K K BHATTA MS R DEVI
24	I.A.(Civil)/2148/2018 in RFA/67/2018 WITH RFA/67/2018 WITH I.A.(Civil)/2150/2018 in RFA/67/2018	HINDUSTAN PAPER CORPORATION LTD. Versus SRI PRADIP KUMAR DAS AND ANR HINDUSTAN PAPER CORPORATION LTD. Versus SRI PRADIP KUMAR DAS AND ANR HINDUSTAN PAPER CORPORATION LTD. Versus SRI PRADIP KUMAR DAS AND ANR	MR. J ROY MS. S KAKATI MR S SARMA MR. J ROY MS. S KAKATI MR S SARMA MR. J ROY MS. S KAKATI MR S SARMA	

25	I.A.(Civil)/2799/2018 in RFA/94/2018	ON THE DEATH OF RANJIT KUMAR DAS HIS LEGAL HEIRS SIMA DAS Versus ON THE DEATH OF SANJEEV KR. DAS HIS LEGAL HEIRS SIBANI DAS AND 6 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ MR. K U AHMED	MR. B D DEKA (1 TO 6) MR. M DAS(1 TO 6) N CHAUDHURY(1 TO 6) MR A BHATRA(1 TO 6) MR A DEKA(1 TO 6)
	WITH RFA/94/2018	ON THE DEATH OF RANJIT KUMAR DAS HIS LEGAL HEIRS SIMA DAS Versus ON THE DEATH OF SANJEEV KR. DAS HIS LEGAL HEIRS SIBANI DAS AND 6 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ MR. K U AHMED	
26	RFA/51/2019 WITH LCR	SRI BED PRAKASH AGARWALLA AND 4 ORS Versus SRI PURANMAL AGARWALLA AND 9 ORS	MR. G N SAHEWALLA MS. B SARMA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. B. DUTTA MR. B. DUTTA MR. S DEKA MR. S DEKA MS. J BORO MS. J BORO MR. D TUMUNG MR. D TUMUNG
27	RFA/123/2019 WITH LCR	SHRI PRADIP CHAKRABORTY Versus SHRI BIPRAJIT CHAKRABORTY	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/3992/2019 in RFA/123/2019	SHRI PRADIP CHAKRABORTY Versus SHRI BIPRAJIT CHAKRABORTY	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	
28	I.A.(Civil)/2223/2019 in RSA/353/2017	ASHIM RAY Versus ON THE DEATH OF PRAFULLA KUMAR SARKAR, HIS LEGAL HEIRS AND 8 ORS	MR A D CHOUDHURY MR. D CHOUDHURY	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY
	WITH RSA/353/2017	ASHIM RAY Versus PRAFULLA KUMAR SARKAR AND 2 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY	
	WITH I.A.(Civil)/3899/2017 in RSA/353/2017	ASHIM RAY Versus PRAFULLA KUMAR SARKAR AND 2 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	
	WITH I.A.(Civil)/2224/2019 in RSA/353/2017	ASHIM RAY Versus ON THE DEATH OF PRAFULLA KUMAR SARKAR, HIS LEGAL HEIRS AND 8 ORS	MR A D CHOUDHURY MR. D CHOUDHURY	
	WITH I.A.(Civil)/2225/2019 in RSA/353/2017	ASHIM RAY Versus ON THE DEATH OF PRAFULLA KUMAR SARKAR, HIS LEGAL HEIRS AND 8 ORS	MR A D CHOUDHURY MR. D CHOUDHURY	
29	I.A.(Civil)/3841/2019 WITH LCR in RFA/44/2016	SRI NALEN GAYARY Versus ON THE DEATH OF BALEN NARZARY ANANSI NARZARY AND 5 ORS	MR M H AHMED	MR Z MUKIT MR. A SATTAR MR. A SATTAR S CHOUDHURY MR H K BARUAH
	WITH RFA/44/2016	SRI NALEN GAYARY Versus SRI BALEN NARZARY	MRM H AHMED MD.M Z SHAH MR.D M KHAN	MR.Z MUKIT MR.A SATTAR MR.H K BARUAH
	WITH I.A.(Civil)/3843/2019 in RFA/44/2016	SRI NALEN GAYARY Versus ON THE DEATH OF BALEN NARZARY ANANSI NARZARY AND 5 ORS	MR M H AHMED	MR Z MUKIT MR. A SATTAR MR H K BARUAH
	WITH I.A.(Civil)/3846/2019 in RFA/44/2016	SRI NALEN GAYARY Versus ON THE DEATH OF BALEN NARZARY ANANSI NARZARY AND 5 ORS	MR M H AHMED	MR Z MUKIT MR. A SATTAR MR H K BARUAH

30	I.A.(Civil)/2425/2021 in MACApp./9131/2021	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE CO. LTD.	B R DAS	MR. S A HUSSAIN MR D J HALOI
	WITH MACApp./9131/2021 (Filing Number)	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	
31	I.A.(Civil)/677/2022 in RSA/126/2015	GUNANATH HAZARIKA AND ANR. Versus KIRAN HAZARIKA @ CHANDRA HAZARIKA AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA	MR. P P BARUAH
	WITH RSA/126/2015	SRI GUNANATH HAZARIKA and ANR Versus ON THE DEATH OF SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA HIS LEGAL HEIR SMTI DIPALI HAZARIKA AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR. P P BARUAH MR. R SARMA
	WITH I.A.(Civil)/869/2020 in RSA/126/2015	SRI GUNANATH HAZARIKA AND ANR. Versus SRI KIRAN HAZARIKA @ CYHANDRA HAZARIKA AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	WITH I.A.(Civil)/870/2020 in RSA/126/2015	GUNANATH HAZARIKA AND ANR Versus SRI KIRAN HAZARIKA @ CYHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	WITH I.A.(Civil)/872/2020 in RSA/126/2015	SRI GUNANATH HAZARIKA AND ANR Versus SRI KIRAN HAZARIKA @ CYHANDRA HAZARIKA AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. R SARMAH
	WITH I.A.(Civil)/679/2022 in RSA/126/2015	GUNANATH HAZARIKA AND ANR. Versus KIRAN HAZARIKA @ CHANDRA HAZARIKA AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA	MR. P P BARUAH
32	RSA/147/2015	SRI KUSHA HAZARIKA Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR. P P BARUAH MR. R SARMA
	WITH I.A.(Civil)/875/2020 in RSA/147/2015	SRI KUSHA HAZARIKA Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	WITH I.A.(Civil)/876/2020 in RSA/147/2015	SRI KUSHA HAZARIKA Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	WITH I.A.(Civil)/877/2020 in RSA/147/2015	SRI KUSHA HAZARIKA Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	WITH I.A.(Civil)/2057/2021 in RSA/147/2015	KUSHA HAZARIKA Versus ON THE DEATH OF KIRAN HAZARIKA @ CHANDRA HAZARIKA HIS LEGAL HEIRS SMTI. DIPALI HAZARIKA AND 4 ORS.	MS.P BHATTACHARYA	MR. R SARMA
	WITH I.A.(Civil)/606/2022 in RSA/147/2015	KUSHA HAZARIKA Versus KIRAN HAZARIKA @ CHANDRA HAZARIKA AND 4 ORS.	MS. P BHATTACHARYA	

	WITH I.A.(Civil)/698/2022 in RSA/147/2015	KUSHA HAZARIKA Versus KIRAN HAZARIKA @ CHANDRA HAZARIKA AND 4 ORS.	MS. P BHATTACHARYA	
	WITH I.A.(Civil)/700/2022 in RSA/147/2015	KUSHA HAZARIKA Versus KIRAN HAZARIKA @ CHANDRA HAZARIKA AND 4 ORS.	MS. P BHATTACHARYA	
33	I.A.(Civil)/2301/2022 in MACApp./235/2021(D/O), B/O in MACApp./235/2021	SMT. DIPALI DEVI Versus MD. HASINUR HUSSAIN AND ANR	MRS M D CHOWDHURY MR N BARUAH	
34	I.A.(Civil)/3080/2022 FIXED in RSA/7376/2022	SHOFI AHMED Versus ENTEYKAF HUSSAIN MONDAL AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	
	WITH RSA/7376/2022 (Filing Number)	SHOFI AHMED Versus ENTEYKAF HUSSAIN MONDAL AND ANR. E	MR T H HAZARIKA	
35	I.A.(Civil)/3282/2022 WITH LCR in MACApp./106/2015 WITH MACApp./106/2015 CAVT. NO. 330/2015	ORIENTAL INSURANCE CO LTD Versus REJIYA KHATUN and 4 ORS	MS. M CHOUDHURY	MR. A R AGARWALA
		ORIENTAL INSURANCE CO LTD Versus REJIYA KHATUN and 4 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA MSP DIHINGIA	MR.P K DAS(R-4) MR.A R AGARWALA FOR CAVEATOR MS.R LAILA MD.K ALI
	WITH CO/17/2021 in MACApp./106/2015	REJIA KHATUN AND 2 ORS. Versus ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA	MS. M CHOUDHURY
36	I.A.(Civil)/3578/2022 WITH LCR in MACApp./319/2022 WITH MACApp./319/2022	THE NATIONAL INSURANCE COMPANY LTD. Versus TOFIZ UDDIN AND 4 ORS.	MR. A DUTTA	
		THE NATIONAL INSURANCE COMPANY LTD. Versus TOFIZ UDDIN AND 4 ORS.	MR. A DUTTA MRS. S ROY MRS. P M DUTTA	
37	CO/3/2023 WITH LCR in MACApp./744/2018 WITH MACApp./744/2018	SATTYA MURLI AND 2 ORS. Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA MS. R LAILA MD. K ALI	
		ORIENTAL INSURANCE COMPANY LTD. Versus SRI SATTYA MURALI AND 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A R AGARWALA
38	CO/13/2023 WITH LCR in MACApp./147/2019	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus SHRI ABHINANDAN GOSWAMI AND 2 ORS.	MR. R GOSWAMI MR. D DAS MR. B J TALUKDAR	MR. A J SAIKIA MR. R GOSWAMI MS. M SAIKIA MR. U K DUTTA MR. B KAKATI MR S SARMA MS B KASSHYAP MS. P BORTHAKUR

	WITH MACApp./147/2019	SHRI ABHINANDAN GOSWAMI Versus NETWORK TRAVELS OF NA AND 3 ORS	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR S SARMA (R1) MR. A J SAIKIA MR. R GOSWAMI MS. M SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP MS. P BORTHAKUR
39	I.A.(Civil)/58/2023 in MACApp./99/2023	UNITED INDIA INSURANCE CO. LTD. Versus SOHONI BRAHMA AND 4 ORS.	MS. M CHOUDHURY MS C BORAH	
	WITH MACApp./99/2023 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus SOHONI BRAHMA AND 4 ORS. E	MS. M CHOUDHURY	
40	I.A.(Civil)/1390/2023 WITH LCR in RSA/18/2016 WITH RSA/18/2016	HALIMAN NESSA and 5 ORS Versus INSAB ALI INSAB ALI Versus LEGAL HEIRS OF LATE MUSLEM UDDIN AHMED HALIMAN NESSA and 11 ORS	MR.A HUSSAIN MR.D HAZARIKA MR D HAZARIKA DR.B AHMED MR.N HAQUE MR.M HUSSAIN DR.B AHMED MR.N HAQUE MR K UDDIN MR.M HUSSAIN	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.R SARMA(R-1- - 3 & 7) MR.P K DEKA R-1-3 and7 MR.H DEKA(R-1-3 & 7) MR.A HUSSAIN(R-1-3 & 7) MR.D HAZARIKA(R-1-3 & 7)
41	I.A.(Civil)/1939/2023 WITH LCR in RSA/138/2019 WITH RSA/138/2019	ABDUS SATTAR, Versus SRI NABUL CHANDRA BORO, SRI NABUL CHANDRA BORO Versus SMTI. BHABANI BORO @ DAIMARY AND ANR	MR. A SATTAR MR H K SARMA MR. M DAS	MR. A SATTAR S CHOUDHURY
	WITH I.A.(Civil)/2164/2019 in RSA/138/2019	SRI NABUL CHANDRA BORO Versus SMTI. BHABANI BORO @ DAIMARY AND ANR	MR H K SARMA MR. M DAS	MS. N BARMAN
42	I.A.(Civil)/2010/2023 WITH LCR 3 FILES(PHOTOCOPY) in MACApp./136/2020 WITH MACApp./136/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus IRA KALITA AND 2 ORS IRA KALITA AND 2 ORS Versus BHARATI AXA GENERAL INSURANCE CO. LTD AND 2 ORS	MR. A J SAIKIA MR. S. PEGU MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. A R AGARWALA MR. A J SAIKIA (R-1) MR N AHMED MR G S BORO (R-1)
43	I.A.(Civil)/2068/2023 in MACApp./301/2017(D/O), WITH LCR in MACApp./301/2017	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI AIMONI HAZARIKA AND 5 ORS.	MR SISHIR DUTTA MR.S DUTTA	
44	I.A.(Civil)/2271/2023 in MACApp./5821/2023 WITH MACApp./5821/2023 (Filing Number)	DURLAV SHARMA @ DURLAV SARMAH Versus ORIENTAL INSURANCE CO LTD. AND 2 ORS. DURLAV SHARMA @ DURLAV SARMAH Versus ORIENTAL INSURANCE CO LTD. AND 2 ORS. A	MR A N IQBAL MR R KASHYAP R HAQUE MR S.SARMAH MR A N IQBAL	
HEARING				
45	MACApp./63/2021 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus JIBAN CHANDRA DAS AND 2 ORS.	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR. S K SINGH (R-2) MR. V K CHOPRA (R-2) MR D MONDAL DR. UTPALJEET BARUAH MS. R R SARMAH BARUAH MR J CHOPRA (R-2) MS S PATOWARY (R-2)

WITH
CO/23/2022
in MACApp./63/2021

JIBAN CHANDRA
Versus
UNITED INDIA INSURANCE COMPANY
LTD. AND 2 ORS.

MR D MONDAL

STAY MATTERS

46	CRP/68/2023 FIXED	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
47	CRP/71/2023 FIXED	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
48	CRP/72/2023 FIXED	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
49	CRP/74/2023 FIXED	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
50	CRP/77/2023 FIXED	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	GA, ASSAM
51	CRP/79/2023 FIXED	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM
52	CRP/80/2023 FIXED	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MD B ISLAM	07-08-2023	To	09-08-2023
17)	MR A GOENKA	07-08-2023	To	17-08-2023
18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 17-07-2023 TO 01-09-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 94-140), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
OLD PENDING CASES (MORE THAN 10 YEARS)				
1	WP(C)/2142/2007 PART-HEARD, FIXED	MD. BASERUDDIN and ORS Versus THE STATE OF ASSAM AND ORS	MR.A SHARIF MR A R BHUIYAN MS.S BORO	GA, ASSAM MR P S DEKA, SC, REVENUE DEPARTMENT
2	WITH WP(C)/1916/2016	MD. SABED ALI and 78 ORS Versus THE STATE OF ASSAM AND ORS	MR M H AHMED MR. M A SHEIKH MR.M HOSSAIN MS C BORAH MS.F INTAZ M R CHOUDHURY MR.K U AHMED	GA, ASSAM MS.A KAUSHAR(R- 5&6) MR A BHATTACHARYA, SC, REVENUE DEPARTMENT MR.S ISLAM(R- 5&6) MR.A CHOUDHURY R- 5and6 MS.M KONCH(R- 5&6)
3	WITH WP(C)/772/2017	MOFAZZEL HUSSAIN and 73 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.A SHARIF MR S BORTHAKUR MR. S U AHMED MS.P BARMAN MR.S ZAMAN MR. B HUSSAIN	GA, ASSAM MR P S DEKA, SC, REVENUE DEPARTMENT
MOTION				
4	WP(C)/5922/2021 WITH LCR	DEBA KANTA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MR. M A ISLAM MR J I MONDAL MS. C BARMAN	GA, ASSAM SC, REVENUE SC, G M D A
5	WITH WP(C)/7308/2019	DEBA KANTA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR J PAYENG MR. M A ISLAM MR. M A ISLAM M J ABEDIN MR J I MONDAL MS. C BARMAN	GA, ASSAM SC, REVENUE SC, G M D A

ADMISSION

6	WP(C)/3993/2017 FIXED	SMT. USHA BORAH and 10 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MRS.H M PHUKAN MR.P SHARMA	GA, ASSAM MS.M BHATTACHARJEE(all respondent) MR. R BORPUJARI,SC, REVENUE DEPARTMENT
7	WP(C)/4925/2017 FIXED	KIRAN BALA LASKAR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	MRG P BHOWMIK(Sr.Adv.)(R-4) GA, ASSAM MR.N BARUA(R-3) MSS CHAKRABORTY(R-4) MRU SARMAR-3 MS.B DAS(R-4) MRSA D DEKA(R-4)
8	WITH WP(C)/5747/2018	SADHANI LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MS S CHAKRABORTY	SC, ELEM. EDU GA, ASSAM
9	WP(C)/2153/2018	NAWAB NASIM HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. J SAIKIA	SC, P H E
10	WP(C)/2474/2018	GOBIN BURAGOHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. B K BHATTACHARJEE DR. R SARMAH MS. D SHARMA MS. N BARMAN MS. P SAHA	GA, ASSAM
11	WP(C)/3167/2018 FIXED	PROMATHESH CHANDRA ROY AND 23 ORS. Versus UNION OF INDIA AND 5 ORS.	MRS. U BARUAH MR. T U LASKAR MR. N DHAR MR. B K SEN (P2, P3, P21, P22) MS. S DASGUPTA MR A HUSSAIN (P2, P3, P21, P22) MR. F HAQUE (P2, P3, P21, P22)	GA, ASSAM, SC, NF RLY MS S HAZARIKA (R2) MR. R BORPUJARI (SC, REVENUE)
12	WP(C)/7535/2018	ARUP KUMAR GHOSH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B SARMA MR. M HUSSAIN MS. N BARUAH MR. R I MONDAL	GA, ASSAM MR. Y S MANNAN SC, REVENUE SC, FINANCE DEPTT. SC, PWD (NH)
13	WP(C)/470/2019 FIXED	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3
14	WP(C)/497/2019	MAFIDUL ISLAM AND ANR. Versus INDIAN OIL CORPORATION LTD AND 2 ORS.	MR. G C PHUKAN MR. K GOGOI MR. S M SARMA	MR. ABU JAHID (R1, R2) MD K RAHMAN (R1, R2) MR S ISLAM (R-3) SC, I O C
15	WP(C)/883/2019	HEMENDRA NATH DEKA AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. R N D SARMA MR. A DHAR MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MD F FARIDI MR. C P SHARMA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE
16	WP(C)/9468/2019 B/O	M/S. SARMA AND CO. AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	MR. A GOYAL MR. A CHOUDHURY ASSTT.S.G.I. SC, I O C
17	WITH WP(C)/8433/2019	M/S. SARMA AND CO. AND 4 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. Y S MANNAN MR. A SARMA MS. M BHATTACHARYYA MR. K KALITA MS. N BARUAH	MR. A GOYAL MR. A CHOUDHURY SC, I O C ASSTT.S.G.I.

18	WP(C)/2475/2020	KALYAN BHATTACHARJEE Versus THE GAUHATI MUNICIPAL CORPORATION AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR G UZIR MR. M SAIKIA MS B TALUKDAR MR. K M MAHANTA	GA, ASSAM MR A UPADHYAY, (R6 TO R9) SC, GMC SC, G M D A SC, REVENUE
19	WP(C)/3868/2020	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
20	WP(C)/4734/2020	M/S. TRIBENI METALLOYS PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, CENTRAL EXCISE CUSTOMS
21	WP(C)/5616/2020 FIXED	ARUN SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, REVENUE
22	WP(C)/5761/2020	PIDILITE INDUSTRIES LTD. AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR A NATH MR. P SHAH	SC, GST ASSTT.S.G.I.
23	WP(C)/639/2021	FULBAR RAHMAN Versus THE STATE OF ASSAM AND 12 ORS	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM MR. M DUTTA MR. N UDDIN MR. M ISLAM
24	WP(C)/667/2021	M/S C G GALVA INDIA Versus THE DIRECTOR GENERAL OF FOREIGN TRADE AND 3 ORS	MR B SHARMA MR S SHARMA	MR. S K MEDHI (CGC) ASSTT.S.G.I.
25	WP(C)/2599/2021	MANTU RAM DAS Versus THE STATE OF ASSAM AND 17 ORS	MR H GUPTA MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM MR. S NATH MR S MUKTAR (R5-R13) MR H DAS (r-5 to 13) MR. M MORE (R2) MS. M BEGUM MR. A BORPUZARI (R2) MR S N NATH
26	WP(C)/2629/2021	MOSTAB ALI SHEIKH Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MD. I H KHAN MR A K DAS	GA, ASSAM
27	WP(C)/2783/2021	SABAH AL ZARID Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS B BORA MS M DAS	GA, ASSAM
28	WP(C)/2843/2021 WITH WP(C)/2841/2021 (D/O)	M/S BARAK ALLOY Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
29	WP(C)/2905/2021	SRIBASH CHANDRA DEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	SC, EXCISE DEPTT.
30	WP(C)/4430/2021 FIXED	PADMARAJ RJ Versus THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR. R DUBEY MR M CHETIA MS. A B KAYASTHA MR. A N I HUSSAIN MR A RASHID MR. K ISLAM MR N AHMED	MR. N SARKAR (R-7) MR. D MAZUMDAR (R-7) MR P K BASU (R-7) SC, RAILWAY
31	WP(C)/4477/2021	HEGUANGSAMYILE ZANME AND 5 ORS Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR R SENSUA MR S DAS MR D BORAH	SC, N C HILLS
32	WP(C)/5024/2021	DIGANTA BURAGOHAI Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD

33	WP(C)/5223/2021	M/S VISHAL UDYOG Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, TAXES
34	WP(C)/5569/2021	M/S. R. D. POLYPLAST PVT. LTD. (UNIT-I) Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
35	WP(C)/6288/2021	IBRAHIM ALI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, REVENUE
36	WP(C)/6393/2021 FIXED	SUNIL KUMAR KHEMANI Versus THE STATE OF ASSAM AND 8 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI	GA, ASSAM MR B SHARMA (R4-R7, R9) SC, REVENUE
<u>ORDERS</u>				
37	Cont.Cas(C)/577/2014	SMTI MUNNI HARIJAN Versus GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3)
38	Cont.Cas(C)/520/2017	TAPAN BAISHYA Versus M. ANGAMATHU AND ORS	MRS B BHUYAN MR. A K BHUYAN MS. N BORAH MS. S PHUKAN	MS M HAZARIKA (R1, R2, R5) MR. D NATH (R1, R2) MS. S KHOUND (R1, R2, R5) MS. A R MOLIE MS. K DUTTA (R1, R2) MR. R K D CHOUDHURY
39	Cont.Cas(C)/68/2018	HARJYOTI CHOUDHURY Versus NAREN CH. DAS	MR G CHOUDHURY MR. B SHARMA MR. A REHMAN MR. S AHMED	MR. U RAJBANSHI C.G.C. MR.R DE(R- 4,6&7) MR.S S ROYR-1 MS.D DEVI(R- 4,6&7) MR.R J SARMA(R-4) SC, TRANSPORT ASSTT.S.G.I.
40	WITH WP(C)/3486/2016	HARJYOTI CHOUDHURY Versus THE UNION OF INDIA and 6 ORS	MR. G CHOUDHURY MR.P BORAH	MR. T C CHUTIA (R3) MS. A VERMA (R1) MR. S BORTHAKUR (R2) MR. J ROY (R2) MS. S KAKATI (R2) MR D K ROY (R3) MR. C CHAKRAVARTY (R2) MS. I KAKATI (R3) MS U DAS (R1) MR. G TAYE (R1)
41	Cont.Cas(C)/360/2018	SMTI. BIJUMONI BHUYAN Versus SRI ASHUTOSH AGNIHOTRI AND 2 ORS.	MR P C R MEDHI	GA, ASSAM MR. K K PARASAR, CGC (R1) ASSTT.S.G.I. SC, FOREST SC, PCB
42	WP(C)/4284/2018	M/S. DEEPAK BRICK FIELDS AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR G CHOUDHURY MR B SHARMA MR A RAHMAN MR K K GOSWAMI MS. S KAUSHIK	MR. P J PHUKAN GA, ASSAM SC, P C B A SC, FOREST ASSTT.S.G.I.
	WITH I.A.(Civil)/3854/2018 in WP(C)/4284/2018	M/S. DEEPAK BRICK FIELDS AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR G CHOUDHURY MS. S KAUSHIK	

43	Cont.Cas(C)/56/2020	LAL KARMAKAR Versus MANI VANNAN, IAS AND ANR	MR. M R KHANDAKAR	MR H K SARMA MRS R DEKA
44	Cont.Cas(C)/213/2020	MRIDUL GOGOI Versus ADITYA VIKRAM YADAV, IAS	MR. A DHAR MR R BARUAH	
45	Cont.Cas(C)/426/2020	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA	MRS. B GOGOI MR. M K SHARMA	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA
46	WITH WP(C)/1795/2019	SMT. BIMALA DEVI SAHEWALLA Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR B D DAS (SR. COUNSEL) GA, ASSAM MR. A C BURAGOHAIN (R4) MRS. B GOGOI MR. H. BURAGOHAIN (R4) MR. A SARMAH MR. M K SHARMA MS. R M DEKA (SC, JORHAT MUNICIPAL BOARD)
47	WITH I.A.(Civil)/1780/2019 in WP(C)/1795/2019 Cont.Cas(C)/587/2020	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA AND 3 ORS LAKHINDRA KR SAIKIA AND 4 ORS Versus ARAMANE GIRIDHAR AND 4 ORS	MR H BURAGOHAIN MR. A C BURAGOHAIN MR. S ISLAM MR A HAWARI	GA, ASSAM MR. A CHETIA MD. ASLAM MR. D SAIKIA MR. R K D CHOUDHURY MR. D NATH MR. R DHAR MR. R DHAR MR I JAMIR SC, FOREST
48	I.A.(Civil)/1671/2022 in WP(C)/4103/2014 WITH WP(C)/4103/2014	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. G K THAKURIA MS.N S THAKURIA MR.B D GOSWAMI MR.D BORAH MS.P DUTTA MR.M P BORAH	SC, FOREST
	WITH MC/2777/2014 in WP(C)/4103/2014	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.D BORAH MS.P DUTTA MR.M P BORAH MR.B D BORAH	SC, FOREST
	WITH I.A./638/2015 in WP(C)/4103/2014	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.B D GOSWAMI MS.M DEB MR.D BORAH MS.P DUTTA MR.M P BORAH MS.P DEB MS.N DEB	SC, FOREST MR. P K BORAH
49	WITH WP(C)/4780/2015	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MS.N S THAKURIA MS.M DEV MS.P DEB	SC, FOREST(R1-5)
	WITH I.A./1623/2015 in WP(C)/4780/2015	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MS.N S THAKURIA MS.M DEV MS.P DEB	SC, FORESTR1-5
50	WITH WP(C)/4266/2016 CAVT. NO. 572/2016	JUGAL KR. NATH Versus THE STATE OF ASSAM and 6 ORS.	MS.N S THAKURIA MS.M DEV MS.N DEB MS.P DEB	MR.D KALITA SC, FOREST MS.J CHAKRABORTY MR.B K KAR MS.R BORAH MR.R K BORA(R 1-6) FOR CAVEATOR

51 I.A.(Civil)/2176/2023
MACApp./579/2017(D/O)
in MACApp./579/2017

TAHIRON BEWA,
Versus
THE DIVISIONAL MANAGER AND 2 ORS.

MR F Z MAZUMDER

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
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7)	MR J DAS	31-07-2023	To	01-09-2023
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10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MD B ISLAM	07-08-2023	To	09-08-2023
17)	MR A GOENKA	07-08-2023	To	17-08-2023
18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1983/2023	NAZMUL ISLAM Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. B RAHMAN	PP, ASSAM
2	AB/2659/2023 FIXED	HABIBUR RAHMAN Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
3	WITH AB/1989/2023	ANARUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED MR. G A CHOUDHURY I AMIN MS. N SULTANA	MR M HALOI, SC, CBI PP, ASSAM
4	WITH AB/2027/2023	HAMID ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM SC, CBI
5	WITH AB/2030/2023	HAFIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	MR M HALOI, SC, CBI PP, ASSAM
6	WITH AB/2625/2023	FAIZUL ISLAM Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	SC, CBI
7	AB/2691/2023 FIXED	RABIUL ISLAM Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
ADMISSION				
8	Crl.A./233/2023	BIJU DAS @ VIJU @ BIJOY KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K SARMA MS. B BHUYAN MS R SAHIN SAURAV BAISHYA	PP, ASSAM

BAIL HEARING (BA)

9	Bail Appln./2350/2023	DEEPAK THAPA Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
10	Bail Appln./2519/2023 FIXED	PALLABJYOTI SAIKIA Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH MR. S BORUAH	PP, ASSAM
11	Bail Appln./2623/2023 FIXED	AJJUL KHAN Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI S ALI	PP, ASSAM

BAIL HEARING

12	AB/989/2022 FIXED	INTAJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
13	AB/3039/2022 FIXED	SAMINOOR ISLAM @ SAMINOOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
14	AB/3101/2022 FIXED	JATIN CHANDRA RAY @ JATIN RAY AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
15	AB/3170/2022 FIXED	MD BABDHAN ALI @ BAPDHAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MS S DEVI	PP, ASSAM
16	AB/3181/2022 FIXED	TARUN SONOWAL Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
17	AB/3294/2022 FIXED	SHAJAHAN ALI AKAND Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
18	AB/257/2023 FIXED	ABDUL KHALEQUE @ KHALEQUE ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. N A AHMED MR. P K DAS MR. A S CHOUDHURY MR A MOTALIB MR. N MAHAJAN	PP, ASSAM
19	AB/1323/2023 FIXED	MD. RUFUL AMIN Versus THE STATE OF ASSAM	MR. S MUNIR MR. J ALI	PP, ASSAM
20	AB/1548/2023 FIXED	BIRDAO DAIMARI @ BIRDAW DAIMARI @ GIDYON DAIMARI Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
21	AB/1879/2023 FIXED	AJINUR RAHMAN @ AJINUR SK Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
22	AB/1886/2023	MOKSEDL SK Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
23	AB/1953/2023 FIXED	GURU PRATAP SINGH @ GOPI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
24	AB/1955/2023 FIXED	MARJINA KHATUN @ MORJINA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
25	AB/1958/2023 FIXED	SOFIUL RAHMAN Versus THE STATE OF ASSAM	MR. M BISWAS MR. J BARMAN D TALUKDAR MR D J BORO	PP, ASSAM

26	AB/1962/2023 FIXED	MD. HELIM UDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
27	AB/1984/2023 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM	MR S ALI MR M Z SHAH	PP, ASSAM
28	AB/2007/2023 FIXED	MIRAZ ALI PARDHANI Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
29	AB/2071/2023 FIXED	PRANAB KALITA Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
30	AB/2157/2023 FIXED	SHANUR ALOM @ SHAHANUR ALOM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
31	AB/2204/2023 FIXED	MD. SAMAR ALI @ MD SAMON ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	PP, ASSAM
32	AB/2454/2023 FIXED	UMESH PRASAD Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
33	AB/2598/2023 FIXED	PARAG DEKA Versus THE STATE OF ASSAM	MR P SONOWAL MR D MEDHI	PP, ASSAM
34	AB/2618/2023 FIXED	KRISHNA GOPAL GOSWAMI Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
35	AB/2663/2023 FIXED	JYOTI DOOM AND 5 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS M NIROLA	PP, ASSAM
<u>ORDERS</u>				
36	Crl.L.P./63/2019 in Crl.A./4388/2019	SRI DEVDULAL SHARMA Versus SRI NITYANANDA BARUAH AND ANR	MR. S K BHATTACHARYYA MR. B SINHA	MR. S SARMA (R1) MR. R HAZARIKA (R1) MR. C CHAKRAVARTY (R1) MR D DAS (R1) PP, ASSAM
	WITH Crl.A./4388/2019 (Filing Number)	SRI DEVDULAL SHARMA Versus SRI NITYANANDA BARUAH AND ANR		
37	Crl.L.P./25/2022 in Crl.A./2886/2022	M/S JAIN AGENCIES AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MD A ALI MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR	MR A TEWARI (R2, R3) MS. C DUTTA (R2, R3) MS. K HAZARIKA (R2, R3) PP, ASSAM MS. B SARMAH (R2, R3)
	WITH Crl.A./2886/2022 (Filing Number)	M/S JAIN AGENCIES AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. B	MR. K BHATTACHARJEE	
38	Crl.L.P./64/2022 WITH LCR 2 FILES, FIXED in Crl.A./10077/2022	BIJOY KUMAR SINGH Versus STATE OF ASSAM AND ANR.	MR. N C DAS	PP, ASSAM
	WITH Crl.A./10077/2022 (Filing Number)	BIJOY KUMAR SINGH Versus THE STATE OF ASSAM AND ANR. H	MR. N C DAS	
39	Crl.A./136/2022 WITH LCR 5 FILES	MD. GULZAR HUSSAIN @ GULJAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHOWDHURY	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI PP, ASSAM

	WITH I.A.(CrI.)/350/2022 in CrI.A./136/2022	MD. GULZAR HUSSAIN @ GULJAR HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S C BISWAS MR. P S BISWAS MS M DAS MS. R DEVI PP, ASSAM
40	CrI.A./285/2022 <u>0 Y 11 M 9 D</u> :WITH OFFICE NOTE, LCR 5 FILES WITH I.A.(CrI.)/673/2022 in CrI.A./285/2022	SAMSON SING KATHAR Versus THE STATE OF ASSAM AND ANR. SAMSON SING KATHAR Versus THE STATE OF ASSAM AND ANR.	MR. M SAIKIA MS. A BORA MR. M SAIKIA MS. A BORA PP, ASSAM
41	CrI.L.P./18/2023 WITH OFFICE NOTE in CrI.A./3530/2023 WITH CrI.A./3530/2023 (Filing Number)	PANNA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS. PANNA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS. A	MR. I ALAM MR. T SK MR. I ALAM MR. S K GHOSH MS F AHMED PP, ASSAM
42	CrI.L.P./33/2023 in CrI.A./4835/2023 WITH CrI.A./4835/2023 (Filing Number) WITH I.A.(CrI.)/556/2023	PAPAN KUMAR RABHA Versus SURAJIT DAS PAPON KUMAR RABHA Versus SURAJIT DAS B PAPON KUMAR RABHA Versus SURAJIT DAS	MR B K KAR MR. M DASGUPTA MD S ALI MR B K KAR MR B K KAR MR. M DASGUPTA MD S ALI
43	CrI.A./76/2023 <u>0 Y 6 M 21 D</u> :WITH LCR (FIVE FILES). WITH I.A.(CrI.)/164/2023 in CrI.A./76/2023	RAJU ALI Versus THE STATE OF ASSAM RAJU ALI Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP M K BORAH MS. P. KASHYAP MR. S SAIKIA (R-2) PP, ASSAM
44	I.A.(CrI.)/85/2023 <u>1 Y 6 M 0 D</u> :WITH LCR 5 FILES, OFFICE NOTE, FIXED in CrI.A./39/2022 WITH CrI.A./39/2022	MD MAMTAZ ALI Versus THE STATE OF ASSAM MAMTAZ ALI Versus THE STATE OF ASSAM	MR. S K JAIN MR. N ZAMAN MR. N UDDIN MR. S K JAIN MR. M ISLAM MD S ULLAH MR. S K CHETRY
45	CrI.A./143/2023 WITH LCR 6 FILES	JAYANTA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH PP, ASSAM
46	CrI.A./190/2023 WITH OFFICE NOTE	NORTH EAST ENTERPRISES (P) LTD. Versus HIRU BAISHYA	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA MR. U K BARMAN MR H ALI MR. R KONWAR
47	CrI.A./209/2023 WITH OFFICE NOTE	MIJINK NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS SUSHMITA SENGUPTA MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MD B ISLAM	07-08-2023	To	09-08-2023
17)	MR A GOENKA	07-08-2023	To	17-08-2023
18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
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21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday, 9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
,ALONG WITH THE FOLLOWING MATTERS

OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT. IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2776/2023	MD. SOPIEN BADSHA @ SAFIQUE Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR A MOTALIB MR S HUSSAIN	PP, ASSAM
2	Bail Appln./2778/2023	JAYA DAS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR. D BASUMATARY	PP, ASSAM
3	Bail Appln./2785/2023	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
4	Bail Appln./2789/2023	KRISHAN KANWAR KADEL @ KRISHNA KANWAR KADEL AND ANR Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MR H ROHMAN	PP, ASSAM
MOTION (AB)				
5	AB/2760/2023	HIRANYA DAS @ HIRANYA Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
MOTION				
6	Crl.Rev.P./304/2023	UTPAL KUMAR SARMA Versus SABITA DEKA	MS. M DEV	
7	Crl.Pet./499/2023 WITH LCR (TWO FILES).	DIGANTA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM

8	WITH Crl.Pet./1211/2022	AJAY SINHA ROY Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
9	WITH Crl.Pet./500/2023	GANESH DAS Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
10	WITH Crl.Pet./501/2023	MRIDUL SARMA Versus THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
11	Crl.Pet./813/2023	DULAL BORAH Versus MRIDUL SAIKIA AND ANR	MR. R S MISHRA MR. P BORDOLOI MS M NIROLA	PP, ASSAM
<u>ADMISSION</u>				
12	Crl.Pet./786/2021	M/S PREMIUM BONDED WAREHOUSE Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. P N GOSWAMI (R-2) PP, ASSAM
13	Crl.Pet./78/2022 FIXED	RAVI AGARWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MR. C S RAY (R-2,3) Mukesh Sharma (r-4) MS F RAHMAN (r-4) PP, ASSAM MS. P BORGOHAIN (R-2,3)
14	I.A.(Crl.)/84/2022 in Crl.Pet./554/2021	KESHAB CH. DAS Versus KISHORE BHATTYACHERJEE AND ANR	MR A R BHUYAN MR. S RANA MR. I RAHMAN	MR. M K CHOUDHURY MR H K NATH MR D J MEDHI PP, ASSAM
	WITH Crl.Pet./554/2021	KISHORE BHATTYACHERJEE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR S KHOUND MR H K NATH MR D J MEDHI	PP, ASSAM
15	Crl.Pet./366/2022 WITH LCR 2 FILES	RAJDEEP DAM Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. F E CHOUDHURY MS. F BEGUM MS D DEORI	MR. S C BISWAS MR. A K DAS PP, ASSAM
16	Crl.Pet./74/2023 FIXED	THE STATE OF ASSAM AND ANR Versus ABHAY SINGH		MR. K BORUAH MR. M ALAM
17	Crl.Pet./183/2023 WITH LCR 1 FILE, FIXED	RATUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D P BORAH MR U GHOSH	MD K RAHMAN MR. SAIDUL ALOM PP, ASSAM
18	Crl.Pet./309/2023 FIXED	THE STATE OF ASSAM AND ANR Versus M/S G D INDUSTRIES	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	MR. A M BORA MR. S C BISWAS MR A IKBAL
19	Crl.Pet./426/2023 FIXED	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MS R DEKA	MS. R CHOUDHURY (r-2,3and 4) MR. A H M R CHOUDHURY (r-2,3and 4) PP, ASSAM
20	Crl.Pet./444/2023 FIXED	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MS R DEKA	MS. R CHOUDHURY (r-2,3 and 4) MR. A H M R CHOUDHURY (r-2,3 and 4) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./2524/2023 FIXED	AINUL HAQUE @ RAHUL MISTRY Versus THE STATE OF ASSAM	MR G CHAMUAH MR J A AHMED	PP, ASSAM
22	Bail Appln./2539/2023 FIXED	SANDIP KR MISHRA Versus THE STATE OF ASSAM	MR. C S RAY	PP, ASSAM

23	Bail Appln./2566/2023 FIXED	PRANJAL MANDAL AND ANR Versus THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
24	Bail Appln./2727/2023 FIXED	HASIM ALI @ HASHEM ALI Versus THE STATE OF ASSAM	MR. S U AHMED MS R P AHMED MD. ANARUL ISLAM	PP, ASSAM
BAIL HEARING				
25	AB/581/2023	RAMESH KUMAR @ RAMESH KUMAR CHOUDHARY Versus THE STATE OF ASSAM	MR. K BORUAH P DAS	PP, ASSAM
26	AB/1605/2023 FIXED	MUSHARAB ALI MONDAL Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
27	AB/1770/2023 FIXED	DEBAJIT NATH Versus STATE OF ASSAM	MR P KALITA	PP, ASSAM
28	AB/1835/2023 FIXED	ACHYUT KUMAR BORAH Versus THE STATE OF ASSAM	MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA	PP, ASSAM
29	AB/1957/2023 FIXED	HEMANTA KR. KALITA Versus THE STATE OF ASSAM	MR D TALUKDAR MR D TALUKDAR MS B GOSWAMI	PP, ASSAM
30	AB/2276/2023 FIXED.	HIFZOR RAHAMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	PP, ASSAM
31	AB/2504/2023 FIXED	UTPAL KUMAR SAIKIA Versus THE STATE OF ASSAM AND ANR	M DAS	PP, ASSAM
32	AB/2558/2023 FIXED	SHYAMAL ROY Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
ORDERS				
33	Crl.Pet./1170/2019 WITH LCR 4 FILES	HAKIM ALI SARKER AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED	PP, ASSAM
34	Crl.Pet./451/2022 WITH LCR 1 FILE	RAKESH SAHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
35	Crl.Rev.P./511/2022 FIXED	INDRAJIT MAZUMDAR Versus SATABDI GHOSH MAZUMDAR	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	
36	Crl.Pet./756/2022 WITH SCANNED COPY OF LCR.	HAMID KHAN Versus SAMINA BIBI	MR B SINHA	
37	Crl.Pet./1133/2022 WITH SCANNED COPY OF LCR.	BIPUL KALITA Versus THE STATE OF ASSAM AND ANR.	MD. S M RAHMAN MR. R AHMED MR A I TALUKDAR	PP, ASSAM
38	Crl.Pet./1348/2022 WITH LCR 1 FILE	INDARJEET KAUR SAHNI Versus THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
39	Crl.Pet./53/2023 FIXED	SAIDUR RAHMAN Versus SAMSUN NEHAR	MRS S RAHANA MR. A M AHMED P. GHOSH	
	WITH I.A.(Crl.)/548/2023 in Crl.Pet./53/2023	SAIDUR RAHMAN, Versus SAMSUN NEHAR,	MR. A M AHMED MR. A M AHMED	
40	Crl.Rev.P./180/2023 WITH LCR 1 FILE, FIXED	SHAMS UDDIN AHMED Versus JASHIM UDDIN LASKAR AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM

41	Crl.Pet./219/2023 WITH SCANNED COPY OF LCR.	MD. MAINUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
42	Crl.Pet./237/2023	BIKASH BUCHA Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	PP, ASSAM
43	I.A.(Crl.)/546/2023 FIXED in Crl.Pet./882/2022 WITH Crl.Pet./882/2022	PRASHNA BRAHMA AND ANR Versus THE STATE OF ASSAM AND ANR PRASHNA BRAHMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. D P BORAH MR B PAUL MR. A M BORA MR B PAUL	PP, ASSAM
44	Crl.Pet./633/2023 WITH LCR 1 FILE, FIXED	PAJIT NARZARY @ BADAL Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR MR S AFRIDI	MR. A K PURKAYASTHA (r-2) PP, ASSAM
HEARING				
45	Crl.A./149/2005 WITH LCR(KEPT IN SECTION),P.B.-3 VOL. , FIXED WITH	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
46	Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA N CHAKRABORTY	MR.K DAS SC. C.B.I.
47	Crl.Pet./568/2020 WITH LCR 2 FILES, FIXED	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M I HUSSAIN MR. S M RAHMAN	MR. M ALI PP, ASSAM
48	Crl.Pet./701/2021 FIXED	RANJAN GHOSH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
49	Crl.Pet./747/2021 WITH LCR 3 FILES, FIXED	IMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MR. R ISLAM	PP, ASSAM
50	Crl.Rev.P./227/2022 WITH LCR 4 FILES, B/O	JOSEPH AHMED Versus THE STATE OF ASSAM AND ANR	MR. U K DAS MS. B D SARMAH MR. H GOSWAMI	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MD B ISLAM	07-08-2023	To	09-08-2023

17)	MR A GOENKA	07-08-2023	To	17-08-2023
18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2733/2023	GURSHARAN SINGH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
2 Bail Appln./2781/2023	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
3 Bail Appln./2782/2023	KRISHANA SHILL Versus THE STATE OF ASSAM	MR H K NATH MR J BORAH	PP, ASSAM
4 Bail Appln./2783/2023	ASHIKUL ISLAM Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
5 Bail Appln./2786/2023	BALLY YADAV AND 2 ORS. Versus THE STATE OF ASSAM	MR. DITUL DAS A ACHARJEE	
<u>MOTION</u>			
6 AB/2685/2023	MD. EUSOF ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM	PP, ASSAM
7 AB/2687/2023 FIXED	ABDUL KARIM SK AND 6 ORS Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
8 AB/2761/2023	LALCHAN ALI Versus THE STATE OF ASSAM	MR. S AHMED MR R AKHTAR	PP, ASSAM
9 AB/2762/2023	MD. JILLUL HOQUE AND 7 ORS Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
10 AB/2763/2023	MOFIDUL ISLAM @ MOFIDUR ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM MS. J TAMULI	PP, ASSAM
11 AB/2764/2023	MUZAHD HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED MS R DEKA	PP, ASSAM

12	AB/2767/2023	BONTI DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ADMISSION</u>				
13	CrI.A./195/2023	SMTI PANCHAMI BASUMATARY MAHATO Versus THE STATE OF ASSAM and 4 ORS	MS. P CHAKRABORTY MRS R CHETRI MS. A DAS MS. K KHAN MS.R BEGOM	MR. N C DAS (R-2,3,4,5) MR R ALOM (R-4) MR A K AZAD (R-2,3,5)
<u>BAIL HEARING</u>				
14	AB/1403/2023 FIXED	ABDUL MOZID Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
15	AB/1925/2023 FIXED	AJMER ALI @ AJMIR AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
16	AB/2135/2023 FIXED	TAKEN RAJBANGSHI Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. D LASKAR	PP, ASSAM
17	AB/2145/2023 FIXED	RAJENDRA CH DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
18	AB/2248/2023 FIXED	SORHAB ALI @ SURAB ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
19	AB/2374/2023 WITH LCR, FIXED	SAHID ALI @ NUR SAHIDULLA AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
20	AB/2387/2023 FIXED	MD. NAZIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
21	AB/2500/2023 FIXED	DILIP SARKAR Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
22	AB/2559/2023 FIXED	DWIPAN DEY AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
23	AB/2567/2023 WITH OFFICE NOTE, FIXED	BISWAJYOTI DEB ROY Versus THE STATE OF ASSAM	MR. D P BORAH MR U GHOSH	PP, ASSAM
24	AB/2597/2023 FIXED	VIVEKANANDA DAS AND ANR Versus THE STATE OF ASSAM	MR D K RAJAK P ADHIKARI	PP, ASSAM
<u>ORDERS</u>				
25	I.A.(CrI.)/1028/2018 WITH OFFICE NOTE, LCR 2 FILES, P.B.-1 in CrI.A./396/2018 WITH CrI.A./396/2018	AMELA HAQUE SEIKH Versus UNION OF INDIA AND ANR		MR. S C KEYAL SC, NCB
		AMELA HAQUE SEIKH Versus UNION OF INDIA AND ANR		MR. S C KEYAL SC, NCB
26	CrI.L.P./17/2019 WITH LCR 2 FILES in CrI.A./10507/2018 WITH CrI.A./10507/2018 (Filing Number)	SRI BIJOY KUMAR DAS, Versus RAM PRIT SHAH AND ANR	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MR. L PHUKAN	PP, ASSAM
		SRI BIJOY KUMAR DAS Versus SRI RAM PRIT SHAH AND ANR		

27	I.A.(CrI.)/196/2020 <u>4 Y 1 M 15 D</u> :WITH OFFICE NOTE in CrI.A./1949/2020 WITH CrI.A./1949/2020 (Filing Number) WITH I.A.(CrI.)/1951/2020 (Filing Number)	SRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND ANR SRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND ANR SRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND ANR	MD A ALI MR. D K DAS MR. O K SHRESTHA MS. M HANDIQUE	PP, ASSAM
28	CrI.L.P./57/2022 <u>2 Y 5 M 27 D</u> :WITH OFFICE NOTE in CrI.A./3062/2021 WITH CrI.A./3062/2021 (Filing Number)	SANJIT RAM PHOOKAN @ PHOOKUN Versus THE STATE OF ASSAM AND ANR. SANJIT RAM PHOOKAN @ PHOOKUN Versus THE STATE OF ASSAM AND ANR. F		PP, ASSAM
29	CrI.A./340/2022 WITH LCR 3 FILES WITH I.A.(CrI.)/811/2022 in CrI.A./340/2022	Md. SAHADDI SK. Versus THE STATE OF ASSAM AND ANR. Md. SAHADDI SK Versus THE STATE OF ASSAM AND ANR.	MR. B J MUKHERJEE MR P K DAS MR. M BARUAH MS R SAHA MR P K DAS	PP, ASSAM PP, ASSAM
30	I.A.(CrI.)/67/2023 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./26/2023 WITH CrI.A./26/2023	MOHIBUL ISLAM @ MAHIBUL ISLAM @ MAHIDUL ISLAM @ MAHIBUL . Versus THE STATE OF ASSAM AND ANR. MOHIBUL ISLAM @ MAHIBUL ISLAM @ MAHIDUL ISLAM @ MAHIBUL Versus THE STATE OF ASSAM AND ANR.	M ALAMGEER MR. A AHMED MR. A AHMED MD A ALI MR. S I TALUKDAR MR. I U CHOWDHURY D HUSSAIN MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM
31	CrI.A./147/2023 <u>0 Y 4 M 12 D</u> :WITH OFFICE NOTE, LCR 3 FILES	SHYAMAL DEB @ SHYAMAL DEV Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MRS. R S DEURI	
32	I.A.(CrI.)/174/2023 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./79/2023 WITH CrI.A./79/2023	JIBUL HUSSAIN MAZUMDER @ MUSTAFA AHMED MAZUMDER Versus THE STATE OF ASSAM AND ANR. MD. JIBUL HUSSAIN MAZUMDER @ MUSTAFA AHMED MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM
33	CrI.A./205/2023	MILU KALINDI @ MILU RAM KALINDI Versus JITEN KALINDI AND 3 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
34	CrI.A./221/2023 <u>0 Y 2 M 21 D</u> :WITH OFFICE NOTE WITH I.A.(CrI.)/522/2023 in CrI.A./221/2023	PRAFULLA RABHA Versus STATE OF ASSAM AND ANR. PRAFULLA RABHA Versus STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA P HAZARIKA MR J DAS	PP, ASSAM PP, ASSAM
35	CrI.A./222/2023 <u>0 Y 2 M 6 D</u> :WITH OFFICE NOTE	SAIRAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM

	WITH I.A.(CrI.)/531/2023 in CrI.A./222/2023	SAIRAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
36	CrI.A./223/2023 <u>0 Y 2 M 15 D</u> :WITH OFFICE NOTE	RATUL BORAH Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
37	CrI.A./226/2023 WITH OFFICE NOTE	SARIFUL ISLAM @ MD. SHARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. R ALI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
38	I.A.(CrI.)/232/2023 AB 1725/2019(D/O) in AB/1725/2019	MD. IMAN ALI, Versus THE STATE OF ASSAM,	MR. N UDDIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
39	I.A.(CrI.)/301/2023 in CrI.A./128/2023	BULBUL BHUMIJ Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI	PP, ASSAM
	WITH CrI.A./128/2023	BULBUL BHUMIJ Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI	PP, ASSAM
40	I.A.(CrI.)/331/2023 WITH LCR 5 FILES in CrI.A./140/2023	AMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
	WITH CrI.A./140/2023	AMIR ALI @ DHOLA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	MD. S ALOM (R-2) MR. M S ALAM (R-2) MR S J SHAMIM (R-2) PP, ASSAM
41	I.A.(CrI.)/521/2023 WITH OFFICE NOTE in CrI.A./6052/2023	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI	MR. M SARANIA MR. S R RABHA P HAZARIKA MD. S U AHMED MR A SARANIA	
	WITH CrI.A./6052/2023 (Filing Number)	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI B	MR. M SARANIA	
	WITH CrI.L.P./29/2023	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI	MR. M SARANIA MD. S U AHMED MR A SARANIA	
42	I.A.(CrI.)/660/2023 WITH OFFICE NOTE, LCR 3 FILES in CrI.A./169/2023	NITYA NANDA GOGOI, Versus THE STATE OF ASSAM AND ANR.	M K BORAH	PP, ASSAM
	WITH CrI.A./169/2023	NITYA NANDA GOGOI Versus THE STATE OF ASSAM AND ANR.	M K BORAH M AHMED	PP, ASSAM
	WITH I.A.(CrI.)/411/2023 in CrI.A./169/2023	NITYA NANDA GOGOI Versus THE STATE OF ASSAM AND ANR.	M K BORAH M AHMED	PP, ASSAM MR. D K NATH (r-2)
43	I.A.(CrI.)/681/2023 in CrI.A./94/2021	MITHUN RAJBONGSHI, Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	PP, ASSAM
	WITH CrI.A./94/2021	MITHUN RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL MR. R K MANICHANDRA	PP, ASSAM

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